

ORISSA HIGH COURT

FILING REPORT AS ON :29/06/2022

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|----|--------------------|---|-----------------------------|---|
| 1 | BLAPL/0006100/2022 | SACHIN RAIBOLE @ SACJIN PRAHALAD RAO RAIBOLE VS STATE OF ODISHA | HECHIT KUMAR NAYAK VS | BOIPARIGUDA /84 /2022 () // |
| 2 | BLAPL/0006101/2022 | NASIM KHAN VS STATE OF ODISHA | SUSANTA KUMAR SAHU VS | KHETRARAJPUR /20 /2022 () // |
| 3 | BLAPL/0006102/2022 | RANA PRATAP CHOUDHURY @ TUNA VS STATE OF ODISHA | S.S.RAY (2) VS | ASKA /2 /2016 J.M.F.C.,ASKA(Ganjam) GR/0000002/2016 |
| 4 | BLAPL/0006103/2022 | BAGALA @ SUBRAT KUMAR BARIK VS STATE OF ODISHA | BIRAJA PRASANNA DAS VS | PARJANG /170 /2022 () // |
| 5 | BLAPL/0006104/2022 | ASHOK KUMAR BEHERA VS STATE OF ODISHA | PANCHANAN PANIGRAHI VS | BHUBAN /203 /2022 () // |
| 6 | BLAPL/0006105/2022 | RAJU @ RAJENDRA SAHOO VS STATE OF ODISHA | TANMAYA KUMAR MOHANTY VS | KANDHEIGOLE /132 /2022 () // |
| 7 | BLAPL/0006106/2022 | GIRIJA SANKAR GIRI VS STATE OF ODISHA | JAGAJIT PANDA VS | BISOI /82 /2022 () // |
| 8 | BLAPL/0006107/2022 | NARI @ NARAHARI PANDI VS STATE OF ODISHA | PARTHA SARATHI DAS VS | KHALLIKOTE /43 /2020 () // |
| 9 | BLAPL/0006108/2022 | BALUKESWAR DAS VS STATE OF ODISHA | CHANDANA MISHRA VS | KULIANA /48 /2021 () // |
| 10 | BLAPL/0006109/2022 | BIDYADHARA SAHU VS STATE OF ODISHA | CHANDANA MISHRA VS | PHIRINGIA /100 /2019 () // |
| 11 | BLAPL/0006110/2022 | AKASH PRADHAN VS STATE OF ODISHA | LAXMAN PRADHAN VS | TIKABALI /30 /2018 () // |

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|-----------|--------------------|---|---------------------------------|-------------------------------------|
| 12 | BLAPL/0006111/2022 | KAUSHAL KUMAR VS STATE OF ODISHA | SUSANTA KUMAR SAHU VS | //0 () // |
| 13 | BLAPL/0006112/2022 | MADHAB JANI VS STATE OF ODISHA | RAJIB LOCHAN PATNAIK VS | JHARIGAM /147 /2020 () // |
| 14 | BLAPL/0006113/2022 | ANTARYAMI NAYAK @ NAIK VS STATE OF ODISHA | SURESH KUMAR PANDA VS | TANGI /105 /2022 () // |
| 15 | BLAPL/0006114/2022 | NAMITA BEHERA VS STATE OF ODISHA | BIDYADHAR MANASINGH VS | KUMBHARAPARA /1 /2022 () // |
| 16 | BLAPL/0006115/2022 | DEBASIS PATRA VS STATE OF ODISHA | GOUTAM CHARAN ROUT VS | GOP /125 /2022 () // |
| 17 | BLAPL/0006116/2022 | THOMAS PUJARI VS STATE OF ODISHA | SUCHIT KUMAR NAYAK VS | BADAGADA /261 /2021 () // |
| 18 | BLAPL/0006117/2022 | CHHOTA @ SUBASH MALLIK VS STATE OF ODISHA | PRIYA RANJAN SINGH VS | KAMAKHYANAGAR /95 /2022 () // |
| 19 | BLAPL/0006118/2022 | SANJIT TIRKEY VS STATE OF ODISHA | TUSAR KUMAR MISHRA VS | HATIBARI /107 /2021 () // |
| 20 | BLAPL/0006119/2022 | SAGAR ROUT VS STATE OF ODISHA | TAPAN KUMAR SWAIN VS | //0 () // |
| 21 | BLAPL/0006120/2022 | PIDA MADKAMI VS STATE OF ODISHA | JUGALA KISHORE PANDA VS | KALIMELA /139 /2022 () // |
| 22 | BLAPL/0006121/2022 | PRASANTA MALIK VS STATE OF ODISHA | SUPRAVA BEHERA VS | AUL /164 /2022 () // |
| 23 | BLAPL/0006122/2022 | PATIRAM MAJHI | SATYA NARAYAN MISHRA 4 | BODEN /96 /2020 |

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| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 24 | BLAPL/0006123/2022 | SANTOSH MIRDHA | DHIRENDRA KUMAR MOHAPATRA | HEMGIR /84 /2017 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 25 | BLAPL/0006124/2022 | SAMUEL HOBO | DHIRENDRA KUMAR MOHAPATRA | MAHILA PS,SEC-3,ROURKELA /5 /2018 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 26 | BLAPL/0006125/2022 | GOURA SAGARIA @ TILU | ASIT KUMAR JENA | MATHILI /96 /2020 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 27 | BLAPL/0006126/2022 | SUKADEV DAS | GOUTAM SIDDIQUE | / /0 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 28 | BLAPL/0006127/2022 | KALU @ RANKANIDHI PALEI | BIKRAM CHANDRA GHADEI | BRAHMAGIRI /43 /2019 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 29 | BLAPL/0006128/2022 | RAM SHRIRAM PATHADE | SUSANTA KUMAR SAHU | EOW,BHUBANESWAR /9 /2022 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 30 | BLAPL/0006129/2022 | MADHUSUDAN MOHAPATRA @ TIHILU | SAMVIT MOHANTY | TALCHER TOWN /414 /2022 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 31 | BLAPL/0006130/2022 | DHANA @ DHANESWAR BARIK | ASHOK DAS | RANPUR /37 /2009 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 32 | BLAPL/0006131/2022 | PRAHALLAD BARIK | PABITRA KUMAR BEHERA | PATKURA /217 /2018 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 33 | BLAPL/0006132/2022 | PABI @ PABITRA KUMAR NAYAK | PRADIPTA BEURA | TIGIRIA /43 /2022 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 34 | BLAPL/0006133/2022 | JAGA @ JAGABANDHU SAHOO | PRADIPTA BEURA | TIGIRIA /110 /2021 |
| | | VS | VS | () |

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| 35 | BLAPL/0006134/2022 | STATE OF ODISHA KUNA @ BIBHU PRASAD SAHOO VS | PRADIPTA BEURA VS | // BARAMBA /175 /2020 () |
| 36 | BLAPL/0006135/2022 | STATE OF ODISHA SANTANU KHURA @ NAIK VS | RAJIB RATH VS | // TIKIRI /87 /2021 () |
| 37 | BLAPL/0006136/2022 | STATE OF ODISHA SAMBHU BEHERA VS | DIPTI DHALL VS | // CHHENDIPADA /30 /2022 () |
| 38 | BLAPL/0006137/2022 | STATE OF ODISHA PURNA MELEKA @ MELKA VS | DIPTI RANJAN BHOKTA VS | // JEYPORE SADAR /95 /2022 () |
| 39 | BLAPL/0006138/2022 | STATE OF ODISHA MD. IBRAR KHAN VS | TRILOCHAN NANDA VS | // KESINGA /128 /2022 () |
| 40 | BLAPL/0006139/2022 | STATE OF ODISHA GOPAL BEHERA VS | JITENDRA SAMANTARAY VS | // BADABAZAR /93 /2017 () |
| 41 | BLAPL/0006140/2022 | STATE OF ODISHA RAHUL TIWARI VS | JAYADEBA BEHERA VS | // TUSRA /69 /2022 () |
| 42 | BLAPL/0006141/2022 | STATE OF ODISHA HALADHAR @ RAKESH SAHOO VS | SURYA KANTA PRADHAN VS | // KANDHEIGOLE /132 /2022 () |
| 43 | BLAPL/0006142/2022 | STATE OF ODISHA MITHUN BHUYAN VS | JYOTIRMAYA SAHOO VS | // KABISURYANAGAR (KODALA) /176 /2022 () |
| 44 | BLAPL/0006143/2022 | STATE OF ODISHA BABU @ RAJ KHORA VS | DIPTI RANJAN BHOKTA VS | // SUNABEDA /117 /2021 () |
| 45 | BLAPL/0006144/2022 | STATE OF ODISHA RANJITA NAG @ HARIJAN VS | TUKUNA KUMAR MISHRA VS | // KHATIGUDA /54 /2020 () |
| | | STATE OF ODISHA | | // |

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| 46 | BLAPL/0006145/2022 | MANTU @ MANORANJAN DAS VS STATE OF ODISHA | PRAMOD KUMAR JENA VS | KHANTAPADA /80 /2016 () // |
| 47 | BLAPL/0006146/2022 | RAHUL KUMAR YADAV VS STATE OF ODISHA | RITURANJAN CHHOTARAY VS | DHENKANAL TOWN /284 /2022 () // |
| 48 | BLAPL/0006147/2022 | TRINATH PRADHAN VS STATE OF ODISHA | SUBHASISH DAS VS | ASTARANGA /142 /2020 () // |
| 49 | BLAPL/0006148/2022 | IZAZ ANSARI VS STATE OF ODISHA | AMULYA RATNA PANDA VS | BARBIL /59 /2022 () // |
| 50 | BLAPL/0006149/2022 | SK. SAMIM VS STATE OF ODISHA | SULOCHANA PATRO VS | MADHUPATNA /109 /2022 () // |
| 51 | BLAPL/0006150/2022 | LAXMI NAYAK VS STATE OF ODISHA | SANTOSH KUMAR MAHANTY VS | JAGANNATHA PRASAD /222 /2021 () // |
| 52 | BLAPL/0006151/2022 | RAJESH @ RAJESH KUMAR BHOLA VS STATE OF ODISHA(E.O.W.) | SANTOSH KUMAR MAHANTY VS | BHANJANAGAR /40 /2022 () // |
| 53 | BLAPL/0006152/2022 | SAMIR NAIK VS STATE OF ODISHA | DEEPAK RANJAN PARIDA VS | ANGUL TOWN /127 /2022 () // |
| 54 | BLAPL/0006153/2022 | MANA @ GOBINDA MAJHI VS STATE OF ODISHA | SATYA NARAYAN MISHRA 4 VS | BODEN /96 /2020 () // |
| 55 | BLAPL/0006154/2022 | PARENDRA PAL VS STATE OF ODISHA | GAUTAM SIDDIQUE VS | / /0 () // |
| 56 | BLAPL/0006155/2022 | KANHU @ KANHA SWAIN VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | HINJILI (CHATRAPUR) /195 /2022 () // |
| 57 | BLAPL/0006156/2022 | BHUSHANA GAMPARAI @ BHUSANA GAMPHAHRADIPTI RANJAN BHOKTA | | NANDAPUR /133 /2021 |

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| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 58 | BLAPL/0006157/2022 | DIBYA RANJAN ROUT @ DIBYAJYOTI @ DIBYALOCANAN SHAKTI PAUL | | BAGHAMARI /55 /2020 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 59 | BLAPL/0006158/2022 | SANJEEB MEHER @ SANJEEV MEHER | SATYA NARAYAN MISHRA 4 | KESINGA /348 /2021 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 60 | BLAPL/0006159/2022 | BISHNUPRIYA @ TIKI MOHANTY | SULOCHANA PATRO | PATTAPUR (DIGAPAHANDI) /434 /2021 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 61 | BLAPL/0006160/2022 | KRUSHNA CHANDRA DAS @ GANDU | BHABANI SANKAR DAS | DELANGA /94 /2019 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 62 | CMAPL/0000266/2022 | RAMAMANI BARIK | ADV. | // |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 63 | CMP/0000588/2022 | PRAFULLA CHANDRA PRADHAN | BHUBAN MOHAN BHUYAN | // |
| | | VS | VS | () |
| | | NIRANJAN PRADHAN | | // |
| 64 | CMP/0000589/2022 | ANIRUDHA BEHERA | TAPOBANTA BARIK | // |
| | | VS | VS | () |
| | | BIKASH MOHAN BARIK | | // |
| 65 | CONTC/0004186/2022 | PRABHAKARA PANDA | ADV | // |
| | | VS | VS | () |
| | | SATYA RANJAN SAHOO, O.A.S.-I (SAG) | | // |
| 66 | CONTC/0004187/2022 | BHARAT CHANDRA SAMANTARA | ADV | // |
| | | VS | VS | () |
| | | KANWAR BISHAL SINGH, I.P.S | | // |
| 67 | CONTC/0004188/2022 | TANMAY PALEI | ADV | // |
| | | VS | VS | () |
| | | SHYAM CHARAN SINGH, D.C., C.T. AND G.S.T, MAYURBHANJ | | // |
| 68 | CONTC/0004189/2022 | PITAMBAR MALLICK | ADV | // |
| | | VS | VS | () |

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| | | DEO RANJAN KUMAR SINGH, I.A.S. | | // |
| 69 | CONTC/0004190/2022 | AMBIKA PRASAD ROUT VS | ADV VS | // 0 |
| | | SURENDRA KUMAR , I.A.S. | | // |
| 70 | CONTC/0004191/2022 | SUDHASINDHU PRADHAN VS | ADV VS | // 0 |
| | | ANIL KUMAR PANDA, LAND ACQUISITION OFFICER, SEWERAGE BOARD, BBSR, KHURDA | | // |
| 71 | CONTC/0004192/2022 | PITAMBAR MAHALA VS | ADV VS | // 0 |
| | | RAJ KUMAR SHARMA, I.A.S. | | // |
| 72 | CONTC/0004193/2022 | JITENDRA KUMAR SAHU VS | ADV VS | // 0 |
| | | LINA KUMARI XESS, O.A.S. | | // |
| 73 | CONTC/0004194/2022 | MANOJ KUMAR MOHANTA VS | ADV VS | // 0 |
| | | BISHNUPADA SETHI, I.A.S. | | // |
| 74 | CONTC/0004195/2022 | SAROJA KUMARI RAY VS | ADV. VS | // 0 |
| | | VICE CHAIRMAN, B.D.A., BHUBANESWAR | | // |
| 75 | CONTC/0004196/2022 | G.PITAMBAR VS | ADV VS | // 0 |
| | | DIBYA JYOTI PARIDA, COLLECTOR AND DM, GANJAM | | // |
| 76 | CONTC/0004197/2022 | JITENDRA MALLIK VS | ADV VS | // 0 |
| | | DIBYA JYOTI PARIDA, COLLECTOR AND DM, GANJAM | | // |
| 77 | CONTC/0004198/2022 | GIRIDHARI PANIGRAHI VS | ADV VS | // 0 |
| | | DIBYA JYOTI PARIDA, COLLECTOR AND DM, GANJAM | | // |
| 78 | CONTC/0004199/2022 | RAMA KRUSHNA PATRA VS | ADV VS | // 0 |
| | | DIBYA JYOTI PARIDA, COLLECTOR AND DM, GANJAM | | // |
| 79 | CONTC/0004200/2022 | DILIP SABAR VS | ADV VS | // 0 |
| | | DIBYA JYOTI PARIDA, COLLECTOR AND DM, GANJAM | | // |

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|-----------|--------------------|--|---------------------------------|---------------------------------|
| 80 | CONTC/0004201/2022 | CHIRANJIBI PRADHAN VS DIBYA JYOTI PARIDA, COLLECTOR AND DM, GANJAM | ADV VS | // 0 // |
| 81 | CONTC/0004202/2022 | G.TRIPATI VS DIBYA JYOTI PARIDA, COLLECTOR AND DM, GANJAM | ADV VS | // 0 // |
| 82 | CONTC/0004203/2022 | BADAL KUMAR PANDA VS DIBYA JYOTI PARIDA, COLLECTOR AND DM, GANJAM | ADV VS | // 0 // |
| 83 | CONTC/0004204/2022 | LINGARAJ MALLIK VS DIBYA JYOTI PARIDA, COLLECTOR AND DM, GANJAM | ADV VS | // 0 // |
| 84 | CONTC/0004205/2022 | RAMA CHANDRA BEHERA VS DIBYA JYOTI PARIDA, COLLECTOR AND DM, GANJAM | ADV VS | // 0 // |
| 85 | CONTC/0004206/2022 | PRAVASINI @ PRABHASINI SETHI VS DIBYA JYOTI PARIDA, COLLECTOR AND DM, GANJAM | ADV VS | // 0 // |
| 86 | CONTC/0004207/2022 | NAMITA JANI VS DIBYA JYOTI PARIDA, COLLECTOR AND DM, GANJAM | ADV VS | // 0 // |
| 87 | CONTC/0004208/2022 | RASMITA PARICHHA VS DIBYA JYOTI PARIDA, COLLECTOR AND DM, GANJAM | ADV VS | // 0 // |
| 88 | CONTC/0004209/2022 | G.PURNA CHANDRA RAO VS DIBYA JYOTI PARIDA, COLLECTOR AND DM, GANJAM | ADV VS | // 0 // |
| 89 | CONTC/0004210/2022 | SUSANTA KUMAR BISOYI VS DIBYA JYOTI PARIDA, COLLECTOR AND DM, GANJAM | ADV VS | // 0 // |
| 90 | CONTC/0004211/2022 | SUNITA KUMARI BISOYI VS DIBYA JYOTI PARIDA, COLLECTOR AND DM, GANJAM | ADV VS | // 0 // |
| 91 | CONTC/0004212/2022 | SUNITA DALABEHERA | ADV | // |

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| | | VS | VS | 0 |
| 92 | CONTC/0004213/2022 | DIBYA JYOTI PARIDA, COLLECTOR AND DM, GANJAM | ADV | // |
| | | SIDHESWAR MALLIK | ADV | // |
| | | VS | VS | 0 |
| 93 | CONTC/0004214/2022 | DIBYA JYOTI PARIDA, COLLECTOR AND DM, GANJAM | ADV | // |
| | | SANJAYA KUMAR PANDA | ADV | // |
| | | VS | VS | 0 |
| 94 | CONTC/0004215/2022 | DIBYA JYOTI PARIDA, COLLECTOR AND DM, GANJAM | ADV | // |
| | | BISWA BHUSAN MOHANTY | ADV | // |
| | | VS | VS | 0 |
| 95 | CONTC/0004216/2022 | SANTOSH KUMAR DAS, MANAGING DIRECTOR, ODISHA STATE COOPERATIVE MARKETING FEDERATION LTD. | ADV | // |
| | | SUSAMA PRADHAN | ADV | // |
| | | VS | VS | 0 |
| 96 | CONTC/0004217/2022 | SAMARTH BERMA, I.A.S. | LAXMI PRASAD DWIVEDY | // |
| | | UTTAM SAHOO | VS | 0 |
| | | VS | VS | 0 |
| 97 | CONTC/0004218/2022 | SANJEEV CHOPRA, I.A.S. | ADV | // |
| | | SUPRIYA NAYAK | ADV | // |
| | | VS | VS | 0 |
| 98 | CONTC/0004219/2022 | RAHUL P.R, I.P.S. | DILIP KUMAR SAHU | // |
| | | BHAKTA BINOD BABA | VS | 0 |
| | | VS | VS | 0 |
| 99 | CONTC/0004220/2022 | SASWAT MISHRA, I.A.S. | PRADEEP KUMAR MOHAPATRA | // |
| | | NILAMA @ NEELAM PANI | VS | 0 |
| | | VS | VS | 0 |
| 100 | CONTC/0004221/2022 | PRADEEP KUMAR SAHOO, TAHASILDAR, BBSR, KHURDA | ADV | // |
| | | CHITA RANJAN PADHY | ADV | // |
| | | VS | VS | 0 |
| 101 | CONTC/0004222/2022 | G.MATHI VATHANAN, I.A.S | ADV | // |
| | | DEBARAJA PADHY | ADV | // |
| | | VS | VS | 0 |
| | | G.MATHI VATHANAN, I.A.S | ADV | // |
| 102 | CONTC/0004223/2022 | SANJAYA KUMAR BISWAL | ADV | // |
| | | VS | VS | 0 |

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| 103 | CONTC/0004224/2022 | G.MATHI VATHANAN, I.A.S DILLIP KUMAR PATNAIK VS | ADV VS | // // 0 |
| 104 | CONTC/0004225/2022 | G.MATHI VATHANAN, I.A.S DANDAPANI BEHERA VS | ADV VS | // // 0 |
| 105 | CONTC/0004226/2022 | CHIEF EXECUTIVE OFFICER, TPCODLMATHORAM SEN DEGUM MADHUSMITA SWAIN VS | ADV VS | // // 0 |
| 106 | CONTC/0004227/2022 | RAJ KUMAR SHARMA, I.A.S. MAMATA MANJARI SATAPATHY VS | ADV VS | // // 0 |
| 107 | CONTC/0004228/2022 | RAJ KUMAR SHARMA, I.A.S. MENAKA SWAIN VS | ADV VS | // // 0 |
| 108 | CONTC/0004229/2022 | RAJ KUMAR SHARMA, I.A.S. KANAKALATA SETHY VS | ADV VS | // // 0 |
| 109 | CONTC/0004230/2022 | RAJ KUMAR SHARMA, I.A.S. SABITA RANI SASMAL VS | ADV VS | // // 0 |
| 110 | CONTC/0004231/2022 | RAJ KUMAR SHARMA, I.A.S. PRASHNA KUMAR BEHERA VS | ADV VS | // // 0 |
| 111 | CONTC/0004232/2022 | RANJANA CHOPRA, I.A.S. KRUSHNA CHANDRA PRADHAN VS | ADV VS | // // 0 |
| 112 | CONTC/0004233/2022 | ASHOK KUMAR K.MEENA, I.A.S. DAMODAR PADHY VS | ADV VS | // // 0 |
| 113 | CONTC/0004234/2022 | ASHOK KUMAR K.MEENA, I.A.S. RAJ KISHOR GIRI VS SANJEEV CHOPRA, I.A.S. | ADV VS VS | // // 0 // |

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| 114 | CONTC/0004235/2022 | BHIKARI CHARAN SANKHUA VS ASHOK KUMAR MAJHI, TAHASILDAR, VYASANAGAR | ADV VS | // 0 // |
| 115 | CONTC/0004236/2022 | RASHMITA BEHERA VS STATE OF ODISHA | CHIRANJEEV BIDYABHUSHAN VS | // 0 // |
| 116 | CONTC/0004237/2022 | G.SUJATA RANI VS SATYABRATA SAHU, I.A.S. | ADV VS | // 0 // |
| 117 | CONTC/0004238/2022 | MANASHI MAHARANA VS SATYABRATA SAHU, I.A.S. | ADV VS | // 0 // |
| 118 | CONTC/0004239/2022 | KRUSHNA DAS VS SATYABRATA SAHU, I.A.S. | ADV VS | // 0 // |
| 119 | CONTC/0004240/2022 | MALATI DEVI VS SATYABRATA SAHU, I.A.S. | ADV VS | // 0 // |
| 120 | CONTC/0004241/2022 | RANGADHAR MAHANTA VS BISHNUPADA SETHY, IAS | adv VS | // 0 // |
| 121 | CONTC/0004242/2022 | MAMI SAHU VS SATYABRATA SAHU, I.A.S. | ADV VS | // 0 // |
| 122 | CONTC/0004243/2022 | BHARATI DASH VS SATYABRATA SAHU, I.A.S. | ADV VS | // 0 // |
| 123 | CONTC/0004244/2022 | DUSMANTA PRADHAN VS BISHNUPADA SETHY, IAS | ADV VS | // 0 // |
| 124 | CONTC/0004245/2022 | SURAVI MISHRA VS SATYABRATA SAHU, I.A.S. | ADV VS | // 0 // |
| 125 | CONTC/0004246/2022 | LAKSHMIDHAR BEHURA | ADV | // |

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| | | VS | VS | () |
| 126 | CONTC/0004247/2022 | BISHNUPADA SETHY,IAS DURYODHAN PRADHAN | ADV | // |
| | | VS | VS | () |
| 127 | CONTC/0004248/2022 | DR. KANWAR VISHAL SINGH, I.A.S SWAGATIKA SETHI | SANJIB SWAIN | // |
| | | VS | VS | () |
| 128 | CONTC/0004249/2022 | DR. SANJUKTA SAHOO, DIRECTOR NURSING, BBSR, KHURDA, ODISHA BHABAGRAHI PRAHARAJ | ADV | // |
| | | VS | VS | () |
| 129 | CONTC/0004250/2022 | BISHNUPADA SETHY,IAS M.GOPINATH | ADV | // |
| | | VS | VS | () |
| 130 | CONTC/0004251/2022 | SATYABRATA SAHU,IAS SABITA BEHERA | SANJIB SWAIN | // |
| | | VS | VS | () |
| 131 | CONTC/0004252/2022 | DR. SANJUKTA SAHOO, DIRECTOR NURSING, BBSR, KHURDA, ODISHA RANKANATH BHUYAN | ADV | // |
| | | VS | VS | () |
| 132 | CONTC/0004253/2022 | SASWAT MISHRA, I.A.S. SITANSHU SEKHAR NAYAK | ADV. | // |
| | | VS | VS | () |
| 133 | CRLA/0000514/2022 | AMRIT RUTURAJ, COLLECTOR AND D.M., KENDRAPARA PINKU NAIK | SUSANTA KUMAR ROUT | PARJANG /55 /2015 |
| | | VS | VS | () |
| 134 | CRLA/0000515/2022 | STATE OF ODISHA BAPI @AMARESH BARIK | SATYA RANJAN MULIA | // |
| | | VS | VS | TANGI /73 /2022 |
| 135 | CRLA/0000516/2022 | STATE OF ODISHA SIDHANTA MAJHI | H.N.MOHAPATRA | () |
| | | VS | VS | // |
| 136 | CRLA/0000517/2022 | STATE OF ODISHA JAGA @ ISWAR BEHERA | PRASANTA KUMAR SATAPATHY | DELANGA /76 /2020 |
| | | VS | VS | SPECIAL JUDGE, PURI(Puri) |
| | | | | TR/0000083/2020 |
| | | | | BALASORE TOWN /278 /2016 |
| | | | | () |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|--------------------|---|---------------------------------|--|
| 148 | CRLMC/0001776/2022 | HARAPRIYA@HARIPRIYA GIRI VS STATE OF ODISHA | PRAVASH CHANDRA JENA VS | BHOGRAI /48 /2017 () // |
| 149 | CRLMC/0001777/2022 | NALINI RANJAN JENA VS STATE OF ODISHA | PRAFULLA KUMAR KAR VS | MAHILA (BERHAMPUR) /30 /2018 () // |
| 150 | CRLMC/0001778/2022 | HULE@HULESWAR BAGARTI VS STATE OF ODISHA | AKSHAYA KUMAR SAHOO VS | KHARIAR /175 /2014 () // |
| 151 | CRLMC/0001779/2022 | BANSHIDHAR MOHAPATRA VS SHUVASMITA MOHAPATRA | RANJAN KUMAR NAYAK VS | / /0 () // |
| 152 | CRLMC/0001780/2022 | SANTOSH KUMAR SAHOO VS STATE OF ODISHA | BIBEKANANDA BHUYAN VS | MANCHESWAR P.S. /119 /2002 () // |
| 153 | CRLMC/0001781/2022 | BABULI@SRIPUNJA ROUT VS STATE OF ODISHA | PITAMBAR JENA VS | NARASINGHPUR /100 /2017 () // |
| 154 | CRLMC/0001782/2022 | NAZIM SAHA@NAZIM SHAH VS STATE OF ODISHA | SOURA CHANDRA MOHAPATRA VS | TUMUDIBANDHA /24 /2021 () // |
| 155 | CRLMC/0001783/2022 | GOURANGA MUNI VS STATE OF ODISHA | AKSHAYA KUMAR SAHOO VS | SEMILLIGUDA /101 /2021 () // |
| 156 | CRLMC/0001784/2022 | PRAVAT MATHA@PRAVAT KUMAR MARTHA VS STATE OF ODISHA | AMITAV TRIPATHY VS | NAYAGARH SADAR /31 /2022 () // |
| 157 | CRLMC/0001785/2022 | SUNAKAR SWAIN VS STATE OF ODISHA | TAPOBANTA BARIK VS | TALCHER TOWN /250 /2022 () // |
| 158 | CRLMC/0001786/2022 | SURYA KANTA NAYAK@SURYA NAYAK VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | PURUSHOTTAMPUR /96 /2017 () // |
| 159 | CRLMC/0001787/2022 | RANJAN KUMAR SAHOO | BHABANI SHANKAR MISHRA | / /0 |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|--|--------------------------|--------------------------------|
| | | VS | VS | () |
| 160 | CRLMC/0001788/2022 | GANGADHAR SATPATHY JOHAN TIRKEY | ARUN KUMAR MISHRA | // RAGHUNATHPALI /156 /1996 |
| | | VS | VS | () |
| 161 | CRLMP/0001258/2022 | STATE OF ODISHA KABITA BEHERA | GAGANBIHARI SINGH | // / /0 |
| | | VS | VS | () |
| 162 | CRLMP/0001259/2022 | STATE OF ODISHA CHITRASEN PARIDA | BISWAMBAR MOHANTY | // SPL.TASK FORCE /29 /2021 |
| | | VS | VS | () |
| 163 | CRLMP/0001260/2022 | STATE OF ODISHA JITENDRA SAHU | PRASANNA KUMAR MISHRA | // / /0 |
| | | VS | VS | () |
| 164 | CRLMP/0001261/2022 | STATE OF ODISHA BAPUNI SAINGH | BIJAYA KUMAR BEHERA | // / /0 |
| | | VS | VS | () |
| 165 | CRLMP/0001262/2022 | STATE OF ODISHA CHANDRABHANU NAYAK | BISWAJIT SAHOO | // / /0 |
| | | VS | VS | () |
| 166 | CRLMP/0001263/2022 | STATE OF ODISHA DILLIP KUMAR SAMANTARAY | BISWAJIT SAHOO | // / /0 |
| | | VS | VS | () |
| 167 | CRLMP/0001264/2022 | STATE OF ODISHA ROJALINI DAS | BIJAYA KUMAR NAYAK-3 | // / /0 |
| | | VS | VS | () |
| 168 | CRLMP/0001265/2022 | STATE OF ODISHA MATRA BARIHA | AMIT PRASAD BOSE | // / /0 |
| | | VS | VS | () |
| 169 | CRLMP/0001266/2022 | STATE OF ODISHA MATRA BARIHA | AMIT PRASAD BOSE | // / /0 |
| | | VS | VS | () |
| 170 | CRLMP/0001267/2022 | STATE OF ODISHA MATRA BARIHA | AMIT PRASAD BOSE | // / /0 |
| | | VS | VS | () |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|---------------------|---|-------------------------------|-----------------------------------|
| 171 | CRLMP/0001268/2022 | STATE OF ODISHA HIMANSHU PRADHAN VS | SUPRAVA BEHERA VS | // /0 () |
| 172 | CRLMP/0001269/2022 | I.I.C. ANGUL TOWN POLICE STATION BIPIN BIHARI SETHI VS | RANJIT KUMAR LENKA VS | // /0 () |
| 173 | CRLMP/0001270/2022 | STATE OF ODISHA M/S.QUARTZ INFRA AND ENGINEERING PVT. LTD. VS | ASHOK KUMAR PANIGRAHI VS | // /0 () |
| 174 | CRLMP/0001271/2022 | STATE OF ODISHA SRI JAMBESWAR MAHADEV BIJE VS | KISHORE KUMAR JENA VS | // /0 () |
| 175 | CRLMP/0001272/2022 | STATE OF ODISHA RAMA KRUSHNA BEHERA VS | SUDARSAN BEHERA VS | // /0 () |
| 176 | CRLREV/0000284/2022 | PRAMILA BEHERA PRASANNA KUMAR DASH VS | RABI NARAYAN BEHERA VS | // /0 () |
| 177 | CRLREV/0000285/2022 | BIPINBIHARI PANDA JITENDRA SAHU VS | PARTHA SARATHI NAYAK VS | // ANGUL TOWN /117 /2017 () |
| 178 | FAO/0000235/2022 | STATE OF ODISHA SASHI KUMAR KAMI VS | DEEPALI MAHAPATRA VS | // // () |
| 179 | FAO/0000236/2022 | UNION OF INDIA MANAGER (T.P.HUB), M/S. ORIENTAL INSURANCE CO. LTD. VS | PRASANTA KUMAR MAHALI VS | // // () |
| 180 | FAO/0000237/2022 | NIRUPAMA @ NIRTUPAMA NAYAK M.C. OF BHISMAGIRI GIRLS HIGH SCHOOL VS | MAHENDRA KUMAR SAHOO VS | // // () |
| 181 | MACA/0000321/2022 | STATE OF ODISHA SUJATA BEHERA VS | BINAYAK PRASHAD MOHANTY VS | // // () |
| | | SHYAMSUNDAR MOHAPATRA | | // |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|---------------------|--|---------------------------------------|--------------------------|
| 182 | MACA/0000322/2022 | SABITA BEHERA VS SHYAMSUNDAR MOHAPATRA | BINAYAK PRASHAD MOHANTY VS | // 0 // |
| 183 | MACA/0000323/2022 | DIVL. MANAGER, UNITED INSURANCE CO. LTD. VS KARTIK SWAIN | SUBRAT SATPATHY VS | // 0 // |
| 184 | MATA/0000132/2022 | ALOK PARIDA VS MAMATA NAYAK | SUSANTA SEKHAR MOHAPATRA VS | // 0 // |
| 185 | RPFAM/0000133/2022 | CHANDRAKANTI BADIJENA @ KHATUA VS SANTOSH KUMAR KHATUA | RABINDRA KUMAR PRUSTY VS | // 0 // |
| 186 | RPFAM/0000134/2022 | NIHARIKA PRADHAN VS ASIT KUMAR BISWAL | SANJEEV UDGATA VS | // 0 // |
| 187 | RPFAM/0000135/2022 | SARAT CHANDRA BIBHAR VS SUCHARITA PANI | SIDDHARTH PRASAD MISHRA VS | // 0 // |
| 188 | TRP(C)/0000233/2022 | USHARANI SAHOO VS BINAYA KUMAR MOHAPATRA | SURYA NARAYAN BISWAL VS | // 0 // |
| 189 | TRP(C)/0000234/2022 | PRASANIKA SWAIN VS SORUP KUMAR PARIDA | RANJIT MOHANTY VS | // 0 // |
| 190 | TRP(C)/0000235/2022 | SONALIJA JENA VS ABINASH MOHAPAT RA | BISWAJIT PARIDA VS | // 0 // |
| 191 | TRPCRL/0000044/2022 | DIPTI RANJAN DASH VS LIPI RANI CHAND | DILIP KUMAR SAHU VS | //0 0 // |
| 192 | WA/0000861/2022 | STATE OF ODISHA VS NARENDRA KUMAR PATEL | PRAVAKAR BEHERA,S.C.(TRANSPORT) VS | // 0 // |
| 193 | WA/0000862/2022 | STATE OF ODISHA | SANDEEP PARIDA, SR.S.C.(S. AND M.E.) | // |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|--------------------|--|---------------------------------|---------------------------------|
| | | VS | VS | 0 |
| 194 | WA/0000863/2022 | PRASANTA KUMAR NAYAK STATE OF ODISHA | TARUN PATNAIK, ASC | // |
| | | VS | VS | 0 |
| 195 | WA/0000864/2022 | JYOSTHNA MOHANTY STATE OF ODISHA | DHANANJAYA MUND, AGA | // |
| | | VS | VS | 0 |
| 196 | WA/0000865/2022 | MIHIR RANJAN HARICHANDAN STATE OF ODISHA | DHANANJAYA MUND, AGA | // |
| | | VS | VS | 0 |
| 197 | WA/0000866/2022 | KUMARI PHULA PRADHAN STATE OF ODISHA | DHANANJAYA MUND, AGA | // |
| | | VS | VS | 0 |
| 198 | WA/0000867/2022 | RABINDRA KUMAR JENA STATE OF ODISHA | DHANANJAYA MUND, AGA | // |
| | | VS | VS | 0 |
| 199 | WA/0000868/2022 | PABITRA KUMAR ROUTRAY STATE OF ODISHA | DHANANJAYA MUND, AGA | // |
| | | VS | VS | 0 |
| 200 | WA/0000869/2022 | TAIMUD KHAN STATE OF ODISHA | DHANANJAYA MUND, AGA | // |
| | | VS | VS | 0 |
| 201 | WA/0000870/2022 | BISWANATH MOHAPATRA STATE OF ODISHA | TARUN PATNAIK, ASC | // |
| | | VS | VS | 0 |
| 202 | WA/0000871/2022 | RASMITA BHOL STATE OF ODISHA | TARUN PATNAIK, ASC | // |
| | | VS | VS | 0 |
| 203 | WP(C)/0016138/2022 | SUDIP PRASAD PAL SUDHANSU BEHERA | SANGRAM RATH | // |
| | | VS | VS | 0 |
| 204 | WP(C)/0016139/2022 | STATE OF ODISHA USHA PROJECTS (INDIA) PVT. LTD,BBSR | ANUPAM RATH | // |
| | | VS | VS | 0 |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|--------------------|---|---------------------------------|---------------------------------|
| 205 | WP(C)/0016140/2022 | CANARA BANK, BBSR BASUDEV PANDA VS | BADRINARAYAN PANDA VS | // // 0 |
| 206 | WP(C)/0016141/2022 | REGISTRAR, CO OPERATIVE SOCIETIES, KHURDA RASHESWARI JHANKAR VS | LALIT SAHU VS | // // 0 |
| 207 | WP(C)/0016142/2022 | STATE OF ODISHA ASEEM KUMAR MOHANTY VS | KAMAL BEHARI PANDA VS | // // 0 |
| 208 | WP(C)/0016143/2022 | STATE OF ODISHA PRADYUSH SAHU VS | RAGHUNATH DAS MOHAPATRA VS | // // 0 |
| 209 | WP(C)/0016144/2022 | STATE OF ODISHA ANUSAYA SETHI VS | K.C.MAJHI VS | // // 0 |
| 210 | WP(C)/0016145/2022 | R.T.O., CTC ASHOK KUMAR PRADHAN VS | K.C.MAJHI VS | // // 0 |
| 211 | WP(C)/0016146/2022 | R.T.O., KENDRAPARA BISWARANJAN SWAIN VS | K.C.MAJHI VS | // // 0 |
| 212 | WP(C)/0016147/2022 | R.T.O., CTC BIJAYA KUMAR SAHOO VS | K.C.MAJHI VS | // // 0 |
| 213 | WP(C)/0016148/2022 | R.T.O., KENDRAPARA MINATI SWAIN VS | SUKANTA KUMAR MISHRA VS | // // 0 |
| 214 | WP(C)/0016149/2022 | LIFE INSURANCE CORPORATION OF INDIA MINATI SWAIN VS | SUKANTA KUMAR MISHRA VS | // // 0 |
| 215 | WP(C)/0016150/2022 | LIC OF INDIA PRAKASH KUMAR MALLICK VS | SAMEER KUMAR DAS VS | // // 0 |
| | | STATE OF ODISHA | | // |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|--------------------|---|---------------------------------|---------------------------------|
| 216 | WP(C)/0016151/2022 | JHULA DAS @ DEI VS STATE OF ODISHA | GOUTAM CHARAN ROUT VS | // 0 // |
| 217 | WP(C)/0016152/2022 | MARKANDA PRASAD NAYAK VS STATE OF ODISHA | A.B.PARIDA VS | // 0 // |
| 218 | WP(C)/0016153/2022 | SK. JAKIR HOSEN VS STATE OF ODISHA | BIJAYA KUMAR BEHERA 1 VS | // 0 // |
| 219 | WP(C)/0016154/2022 | MULJI PRADHAN VS STATE OF ODISHA | NIRANJAN PANDA VS | // 0 // |
| 220 | WP(C)/0016155/2022 | NRUSINGHA CHARAN PATTNAYAK VS STATE OF ODISHA | UMESH CHANDRA MOHANTY VS | // 0 // |
| 221 | WP(C)/0016156/2022 | SUBAS CHANDRA BEHERA VS STATE OF ODISHA | BIJAYA KUMAR BEHERA VS | // 0 // |
| 222 | WP(C)/0016157/2022 | MINATI NAYAK VS STATE OF ODISHA | S.RATH VS | // 0 // |
| 223 | WP(C)/0016158/2022 | SUBRAT KUMAR MALLICK VS STATE OF ODISHA | SUBHASREE MOHANTY VS | // 0 // |
| 224 | WP(C)/0016159/2022 | M/S BHAMBRA SERVICE CENTRE, NAYAPALLI VS UNION OF INDIA | SK. ZAFARULLA VS | // 0 // |
| 225 | WP(C)/0016160/2022 | MOHAMMAD ABAS VS STATE OF ODISHA | GYANA RANJAN SETHI VS | // 0 // |
| 226 | WP(C)/0016161/2022 | SANGRAM SWAIN VS STATE OF ODISHA | PRASANTA KUMAR MOHANTY VS | // 0 // |
| 227 | WP(C)/0016162/2022 | PURNA CHANDRA MALIK | BABITA KUMARI PATTANAİK | // |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|---|--------------------------|--------------------------|
| | | VS | VS | 0 |
| 228 | WP(C)/0016163/2022 | STATE OF ODISHA MURALIDHAR BEHERA | MANAS PATI | // |
| | | VS | VS | 0 |
| 229 | WP(C)/0016164/2022 | STATE OF ODISHA SUDHANSU KUMAR SWAIN | GYANA RANJAN SETHI | // |
| | | VS | VS | 0 |
| 230 | WP(C)/0016165/2022 | STATE OF ODISHA SUMITRA BEHERA | D.P.JENA | // |
| | | VS | VS | 0 |
| 231 | WP(C)/0016166/2022 | STATE OF ODISHA ANITA PATRA | BINI MISHRA | // |
| | | VS | VS | 0 |
| 232 | WP(C)/0016167/2022 | STATE OF ODISHA NIRANJAN PATRA | UPENDRA KUMAR SAMAL | // |
| | | VS | VS | 0 |
| 233 | WP(C)/0016168/2022 | STATE OF ODISHA NILAMANI SETHY | UPENDRA KUMAR SAMAL | // |
| | | VS | VS | 0 |
| 234 | WP(C)/0016169/2022 | STATE OF ODISHA BALGOPAL DAS | KOUSHIK SWAIN | // |
| | | VS | VS | 0 |
| 235 | WP(C)/0016170/2022 | STATE OF ODISHA SABITA BEHERA @ CHHABI DALAI | RAKESH SHARMA | // |
| | | VS | VS | 0 |
| 236 | WP(C)/0016171/2022 | UNION OF INDIA TAPAS KUMAR PATRA | KOUSHIK SWAIN | // |
| | | VS | VS | 0 |
| 237 | WP(C)/0016172/2022 | STATE OF ODISHA BHAGIRATHI SWAIN | KOUSHIK SWAIN | // |
| | | VS | VS | 0 |
| 238 | WP(C)/0016173/2022 | STATE OF ODISHA SHYAM SUNDAR NAYAK | TRILOCHAN PANIGRAHI | // |
| | | VS | VS | 0 |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|--------------------|--|---------------------------------|---------------------------------|
| 239 | WP(C)/0016174/2022 | THE COLLECTOR, JAJPUR GOURI SHYAM PANDA VS STATE OF ODISHA | KOUSHIK SWAIN VS | // // () |
| 240 | WP(C)/0016175/2022 | JAYKRUSHNA GHOSH VS STATE OF ODISHA | KOUSHIK SWAIN VS | // // () |
| 241 | WP(C)/0016176/2022 | PABITRA KUMAR NANDA VS STATE OF ODISHA | CHITTARANJAN PATTNAIK VS | // // () |
| 242 | WP(C)/0016177/2022 | RAMA HARI PATRA VS STATE OF ODISHA | SUBHAGYA KUMAR DASH VS | // // () |
| 243 | WP(C)/0016178/2022 | GOURI SHANKAR PATRA VS STATE OF ODISHA | SUBHAGYA KUMAR DASH VS | // // () |
| 244 | WP(C)/0016179/2022 | GOUTAM ADHA VS CHIEF MANAGER, MAHANADI COALFIELD LTD., SAMBALPUR | RABINDRA NATH PRUSTY VS | // // () |
| 245 | WP(C)/0016180/2022 | JYOTI PRAKASH SWAIN VS SUSRI SANGITA SWAIN | RABINDRA NATH PRUSTY VS | // // () |
| 246 | WP(C)/0016181/2022 | SASMITA PRADHAN VS SUPT. ENGINEER, PUBLIC HEALTH DIVISION | GOPINATH MISHRA VS | // // () |
| 247 | WP(C)/0016182/2022 | SURESH CHANDRA PANIGRAHI VS UNION OF INDIA | SIDHARTHA DAS VS | // // () |
| 248 | WP(C)/0016183/2022 | BIBHUTI BHUSAN ROUT VS STATE OF ODISHA | KUNAL KUMAR SWAIN VS | // // () |
| 249 | WP(C)/0016184/2022 | SOMANATH NAYAK VS STATE OF ODISHA | K.K.SWAIN VS | // // () |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|--------------------|--|---------------------------------|---------------------------------|
| 250 | WP(C)/0016185/2022 | KARTIKA LENKA VS STATE OF ODISHA | D.CHOUDHURY VS | // 0 // |
| 251 | WP(C)/0016186/2022 | PRAMOD KUMAR BEHERA VS STATE OF ODISHA | KUNAL KUMAR SWAIN VS | // 0 // |
| 252 | WP(C)/0016187/2022 | KAMINI KUMARI MOHANTY VS STATE OF ODISHA | KUNAL KUMAR SWAIN VS | // 0 // |
| 253 | WP(C)/0016188/2022 | BIKRAM KUMAR ROUT VS STATE OF ODISHA | D.CHOUDHURY VS | // 0 // |
| 254 | WP(C)/0016189/2022 | MANOJ KUMAR MOHANTY VS STATE OF ODISHA | K.K.SWAIN VS | // 0 // |
| 255 | WP(C)/0016190/2022 | SABITA KUMARI NAYAK VS STATE OF ODISHA | KUNAL KUMAR SWAIN VS | // 0 // |
| 256 | WP(C)/0016191/2022 | GARUDA CHANDRA SAHOO VS STATE OF ODISHA | K.K.SWAIN VS | // 0 // |
| 257 | WP(C)/0016192/2022 | BIKRAM KUMAR ROUT VS STATE OF ODISHA | D.CHOUDHURY VS | // 0 // |
| 258 | WP(C)/0016193/2022 | SABITA PATTANAYAK VS STATE OF ODISHA | K.K.SWAIN VS | // 0 // |
| 259 | WP(C)/0016194/2022 | BHIMASEN GURU VS STATE OF ODISHA | D.CHOUDHURY VS | // 0 // |
| 260 | WP(C)/0016195/2022 | GOURAHARI NAYAK VS STATE OF ODISHA | SWAPNIL ROY VS | // 0 // |
| 261 | WP(C)/0016196/2022 | OM PRAKASH MOHARANA | SWAPNIL ROY | // |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|--------------------|-----------------------------|---------------------------------|---------------------------------|
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 262 | WP(C)/0016197/2022 | BARADA PRASAD RATH | SWAPNIL ROY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 263 | WP(C)/0016198/2022 | SUSHIL KUMAR KAPARDAR | SWAPNIL ROY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 264 | WP(C)/0016199/2022 | SANKAR MAHARANA | BIBHUTI BHUSAN MISHRA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 265 | WP(C)/0016200/2022 | ELA BEHERA | SATYABRATA SENAPATI | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 266 | WP(C)/0016201/2022 | ROHAN KUMAR MOHANTY | KSHIROD KUMAR ROUT | // |
| | | VS | VS | 0 |
| | | STATE OF ORISSA | | // |
| 267 | WP(C)/0016202/2022 | SUKADEV MAHARANA | PARSURAM DAS | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 268 | WP(C)/0016203/2022 | RABINDRA DHARUA | PITAMBAR PANDA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 269 | WP(C)/0016204/2022 | KALU CHARAN NAYAK | PARSURAM DAS | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 270 | WP(C)/0016205/2022 | DR. BENUDHAR PANDA | KRISHNA CHANDRA SAHU | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 271 | WP(C)/0016206/2022 | UPENDRA PANDA | JYOTIRMAY GUPTA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 272 | WP(C)/0016207/2022 | SAROJ KUMAR PATTANAYAK | PARSURAM DAS | // |
| | | VS | VS | 0 |

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|-----------|--------------------|--|---------------------------------|---------------------------------|
| 273 | WP(C)/0016208/2022 | STATE OF ODISHA PURNAMI BHOI VS | JIBARDHAN MENDALI VS | // // () |
| 274 | WP(C)/0016209/2022 | STATE OF ODISHA ANANGA DEV MOHANTA VS | SITAKANTA RATH VS | // // () |
| 275 | WP(C)/0016210/2022 | MEMBER SECY. CADRE COMMITTEE, MAYURBHANJ KUSHA BARIK VS | NIRANJAN PANDA VS | // // () |
| 276 | WP(C)/0016211/2022 | STATE OF ODISHA BISWANATH SAHU VS | NIRANJAN PANDA VS | // // () |
| 277 | WP(C)/0016212/2022 | STATE OF ODISHA SUDIP KUMAR KAR VS | BIBHUTI BHUSAN MISHRA VS | // // () |
| 278 | WP(C)/0016213/2022 | TATA CAPITAL FINANCIAL SERVICE LTD. DILLIP KUMAR SAHOO VS | NIRANJAN PANDA VS | // // () |
| 279 | WP(C)/0016214/2022 | STATE OF ODISHA JOGENDRA LENKA VS | NIRANJAN PANDA VS | // // () |
| 280 | WP(C)/0016215/2022 | STATE OF ODISHA DR. SWARAJ SAMBIT SAMAL VS | DEBA RANJAN MOHAPATRA VS | // // () |
| 281 | WP(C)/0016216/2022 | STATE OF ODISHA SANJAYA KUMAR SAHOO VS | SIDHARTHA RAY VS | // // () |
| 282 | WP(C)/0016217/2022 | INCOME TAX OFFICER, WARD 2(1), BBSR BIPIN BIHARI PARIDA VS | SUBASH CH PANI VS | // // () |
| 283 | WP(C)/0016218/2022 | R.T.O., CHANDIKHOLE RITEN @ RITAN MAHANT VS | SUBASH CH PANI VS | // // () |
| | | R.T.O., CHANDIKHOLE | | // |

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FILING REPORT AS ON :29/06/2022

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|--|-------------------------------|--------------------------|
| 284 | WP(C)/0016219/2022 | PRAMOD KUMAR JENA VS R.T.O., CHANDIKHOLE | SUBASH CH PANI VS | // 0 // |
| 285 | WP(C)/0016220/2022 | SUHANA KAWSAR VS R.T.O., BBSR I | SUBASH CH PANI VS | // 0 // |
| 286 | WP(C)/0016221/2022 | SANTOSH KUMAR KAR VS STATE OF ORISSA | BISWABIHARI MOHANTY VS | // 0 // |
| 287 | WP(C)/0016222/2022 | SUHANA KAWSAR VS R.T.O, BBSR (1) | SUBASH CHANDRA PANI VS | // 0 // |
| 288 | WP(C)/0016223/2022 | SUHANA KAWSAR VS R.T.O., BBSR I | SUBASH CH PANI VS | // 0 // |
| 289 | WP(C)/0016224/2022 | HOUSING BOARD RESIDENTIAL DEVELOPMENT ASSOCIATION VS STATE OF ODISHA | SUBASH CHANDRA PANI VS | // 0 // |
| 290 | WP(C)/0016225/2022 | ADITYA EASTERN(INDIA)AGENCIES PVT. LTD. VS CHAIRPERSON, CENTRAL BOARD OF DIRECT TAXES, NEW DELHI | KANANBALA ROY CHOUDHURY VS | // 0 // |
| 291 | WP(C)/0016226/2022 | DURYODHAN BAGARTI VS STATE OF ODISHA | BISWABIHARI MOHANTY VS | // 0 // |
| 292 | WP(C)/0016227/2022 | M/S KRUSHNA CHANDRA SETHI VS ADDL. COMMNR OF STATE TAX (APPEAL) | KANANBALA ROY CHOUDHURY VS | // 0 // |
| 293 | WP(C)/0016228/2022 | JAYANTA KUMAR BEHERA VS STATE OF ODISHA | BINAYA KUMAR MOHANTY VS | // 0 // |
| 294 | WP(C)/0016229/2022 | DAMBARUDHAR MAHANTA VS STATE OF ODISHA | BISWABIHARI MOHANTY VS | // 0 // |
| 295 | WP(C)/0016230/2022 | RANJEET RANJAN BEHERA | TANMAY MISHRA | // |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|--------------------|-----------------------------|---------------------------------|---------------------------------|
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 296 | WP(C)/0016231/2022 | SIBA NARANAY SAHU | KRISHNA CHANDRA SAHU | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 297 | WP(C)/0016232/2022 | LAXMIPRIYA SETHI | MIHIR KANTA RATH | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 298 | WP(C)/0016233/2022 | NETRAMOHAN MAHANTA | BISWABIHARI MOHANTY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 299 | WP(C)/0016234/2022 | KISHORE CHANDRA MOHAPATRA | ANIL KUMAR DAS | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 300 | WP(C)/0016235/2022 | ANJANA BADHEI | H.N.MOHAPATRA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 301 | WP(C)/0016236/2022 | BHOBANI MUDULI | LAXMI PRASAD DWIVEDY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 302 | WP(C)/0016237/2022 | CHITTARANJAN NAYAK | LAXMI PRASAD DWIVEDY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 303 | WP(C)/0016238/2022 | HARAMOHAN MAHANTA | BISWABIHARI MOHANTY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 304 | WP(C)/0016239/2022 | SUBALAYA MAJHI | MANAS KUMAR CHAND | // |
| | | VS | VS | 0 |
| | | THE COLLECTOR, NUAPADA | | // |
| 305 | WP(C)/0016240/2022 | BIDYADHAR MAHARANA | SAILABALA JENA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 306 | WP(C)/0016241/2022 | PRABODH KUMAR PATTANAYAK | BISWABIHARI MOHANTY | // |
| | | VS | VS | 0 |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|---|-----------------------------|--------------------------|
| 307 | WP(C)/0016242/2022 | STATE OF ODISHA SASHI MAHALLIK @ SASHI BEHERA VS | SESHADEV DASH VS | // // () |
| 308 | WP(C)/0016243/2022 | STATE OF ODISHA SACHIDANANDA KHUNTIA VS | LAXMI PRASAD DWIVEDY VS | // // () |
| 309 | WP(C)/0016244/2022 | STATE OF ODISHA MIR ISHZQUE ALLI VS | NIRANJAN PANDA VS | // // () |
| 310 | WP(C)/0016245/2022 | STATE OF ODISHA BHUBANESWAR MOHANTY VS | AMITAV TRIPATHY VS | // // () |
| 311 | WP(C)/0016246/2022 | STATE OF ORISSA M/S SHRI KRUPALU STEEL AND CASTING VS | LALIT KUMAR MAHARANA VS | // // () |
| 312 | WP(C)/0016247/2022 | TPNODL, JAJPUR SANTOSH KUMAR MALLIA VS | SUSANTA KUMAR MISHRA VS | // // () |
| 313 | WP(C)/0016248/2022 | STATE OF ODISHA D.G.M. (ELECTRICAL), EHT (O AND M), DIVISION, CHANDRAPUR VS | HOUDASIRANJAN DHAL VS | // // () |
| 314 | WP(C)/0016249/2022 | BIJAYA KUMAR KHILLAR RANJUBALA SAHU VS | GOUTAM KUMAR ROUSTRAY VS | // // () |
| 315 | WP(C)/0016250/2022 | STATE OF ODISHA NIKHIL CHANDRA DAS VS | GOPINATH MISHRA VS | // // () |
| 316 | WP(C)/0016251/2022 | ROURKELA STEEL PLANT ACC LTD., MUMBAI VS | SASWAT KUMAR ACHARYA VS | // // () |
| 317 | WP(C)/0016252/2022 | THE ICL-ACC RETIRED EMPLOYEES ASSOCIATION, BARGARH PRAVABATI BEHURAY VS | GOPINATH MISHRA VS | // // () |
| | | ROURKELA STEEL PLANT | | // |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|--------------------|--|---------------------------------|---------------------------------|
| 318 | WP(C)/0016253/2022 | BHASKARA SA VS STATE OF ODISHA | DEBENDRA KUMAR DHAR VS | // 0 // |
| 319 | WP(C)/0016254/2022 | BIRENDRA KUMAR PANDA VS STATE OF ODISHA | DEBENDRA KUMAR DHAR VS | // 0 // |
| 320 | WP(C)/0016255/2022 | SUNDARAM HOME FINANCE LTD., CHENNAI VS THE DM.-CUM-COLLECTOR, KHURDA | DEVI PRASAD TRIPATHY VS | // 0 // |
| 321 | WP(C)/0016256/2022 | CHITTA RANJAN DAS VS STATE OF ODISHA | PRASHANTA KUMAR NAYAK VS | // 0 // |
| 322 | WP(C)/0016257/2022 | BHARAT CHANDRA BHOI VS ADDL. CHIEF SECY TO GOVT. OF ODISHA | RAJU KUMAR SATAPATHY VS | // 0 // |
| 323 | WP(C)/0016258/2022 | TANKADHAR NAG VS STATE OF ODISHA | LAXMIKANTA MOHANTY VS | // 0 // |
| 324 | WP(C)/0016259/2022 | SHANKARSHAN SWAIN VS STATE CO.OPERATIVE ELECTION COMMISSION, BBSR | TRILOCHAN DASH VS | // 0 // |
| 325 | WP(C)/0016260/2022 | THABIRA CHANDRA BAG VS STATE OF ODISHA | LAXMIKANTA MOHANTY VS | // 0 // |
| 326 | WP(C)/0016261/2022 | PANCHA NARAYAN SARAF VS STATE OF ODISHA | AGASTI KANUNGO VS | // 0 // |
| 327 | WP(C)/0016262/2022 | NARAYAN DEO VS STATE CO. OPERATIVE ELECTION COMMISSION, ODISHA | TRILOCHAN DASH VS | // 0 // |
| 328 | WP(C)/0016263/2022 | SUPA SAHOO VS THE TAHASILDAR, BRAMHAGIRI | SANTOSH KUMAR SAMANTARAYA VS | // 0 // |
| 329 | WP(C)/0016264/2022 | MANOJ KUMAR PATEL | ANUP KUMAR PATNAIK | // |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|--------------------|---|---------------------------------|---------------------------------|
| | | VS | VS | 0 |
| | | UNION OF INDIA | | // |
| 330 | WP(C)/0016265/2022 | RAI RADMA | BIBHUTI BHUSAN SWAIN | // |
| | | VS | VS | 0 |
| | | COLLECTOR, KORAPUT | | // |
| 331 | WP(C)/0016266/2022 | SAHADEV KHUNTIA | SATOSH KUMAR MAHANTY | // |
| | | VS | VS | 0 |
| | | REGIONAL TRANSPORT OFFICER, JAGATSINGHPUR | | // |
| 332 | WP(C)/0016267/2022 | DEBENDRA PARIJA | LALATENDU SAMANTARAY | // |
| | | VS | VS | 0 |
| | | AO, PNB, BBSR | | // |
| 333 | WP(C)/0016268/2022 | SANJAY ORAM @ TIRKY | G.S.NAMTOAR | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 334 | WP(C)/0016269/2022 | BINOD KRISHNA MAITY | BRUNDABAN ROUT | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 335 | WP(C)/0016270/2022 | AJIT KUMAR PANDA | CHEERA RANJAN SATAPATHY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 336 | WP(C)/0016271/2022 | MANAS KUMAR NAIK | RABINDRA NATH PRUSTY | // |
| | | VS | VS | 0 |
| | | CHAIRMAN, CHENNAI RADHA ENGG WORKS (P) LTD. | | // |
| 337 | WP(C)/0016272/2022 | TRINATH BARAL | BASUDEV BARIK | // |
| | | VS | VS | 0 |
| | | CEO, TPCODL, BBSR | | // |
| 338 | WP(C)/0016273/2022 | PREMANANDA BARIK | DR.JITENDRA KUMAR LENKA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 339 | WP(C)/0016274/2022 | PRITIRANJAN DAS | PRATAP KUMAR BEHERA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 340 | WP(C)/0016275/2022 | LAKI HARIJAN | B.R.MAHARATHA | // |
| | | VS | VS | 0 |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|--------------------|---|---------------------------------|---------------------------------|
| 341 | WP(C)/0016276/2022 | STATE OF ODISHA DEEPAK KUMAR CHOUDHURY VS | B.S.PANIGRAHI VS | // // 0 |
| 342 | WP(C)/0016277/2022 | STATE OF ODISHA NILAMANI BHOI VS | BHABANI SHANKAR RAYAGURU VS | // // 0 |
| 343 | WP(C)/0016278/2022 | THE STATE OF ODISHA SABAN KUMAR BHATRA VS | B.R.MAHARATHA VS | // // 0 |
| 344 | WP(C)/0016279/2022 | STATE OF ODISHA HARAMOHAN SAHOO VS | BHABANI SHANKAR RAYAGURU VS | // // 0 |
| 345 | WP(C)/0016280/2022 | THE COLLECTOR, DHENKANAL CUM ARBITRATOR, NHAI SANJUKTA DAS VS | JAJATI KESHARI KHUNTIA VS | // // 0 |
| 346 | WP(C)/0016281/2022 | STATE OF ODISHA GIRIDHARI DAS VS | JATESWAR NAYAK VS | // // 0 |
| 347 | WP(C)/0016282/2022 | STATE OF ODISHA DEEPMALA KULDIP VS | B.R.MAHARATHA VS | // // 0 |
| 348 | WP(C)/0016283/2022 | STATE OF ODISHA KAJAL SINHA VS | ACHYUTANANDA PATTNAIK VS | // // 0 |
| 349 | WP(C)/0016284/2022 | STATE OF ODISHA DIPIKA MISHRA VS | B.R.MAHARATHA VS | // // 0 |
| 350 | WP(C)/0016285/2022 | STATE OF ODISHA SRI BALADEV JEW BIJE HANUMAN JEW TEMPLE VS | PIYUSH KUMAR MISHRA VS | // // 0 |
| 351 | WP(C)/0016286/2022 | STATE OF ODISHA SARADA PRASHAN RAUTRAY VS STATE OF ORISSA | BYOMAKESH TRIPATHY VS | // // 0 // |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|---------------------|---|--------------------------------|--------------------------------------|
| 352 | WP(C)/0016287/2022 | MUKUNDA PRASAD MALLICK VS STATE OF ODISHA | SASWATI MOHAPATRA VS | // () // |
| 353 | WP(C)/0016288/2022 | TRINATH BARAL VS CEO, TPCODL | BASUDEV BARIK VS | // () // |
| 354 | WP(C)/0016289/2022 | GODABARI PRADHAN VS STATE OF ODISHA | GOPINATH MISHRA VS | // () // |
| 355 | WP(C)/0016290/2022 | DR.SATYA NARAYAN BHUJABALA VS VEER SURENDRA SAI INSTITUTE OF MEDICAL SCIENCE AND RESEARCH | PAMI RATH VS | // () // |
| 356 | WPCRL/0000079/2022 | SAGAR OJHA VS STATE OF ORISSA | KSHIROD KUMAR PAHIL VS | / /0 () // |
| 357 | ABLAPL/0007854/2022 | BABAJI JENA VS STATE OF ODISHA | GYANENDRA KUMAR TRIPATHY VS | BALIPATNA /143 /2022 () // |
| 358 | ABLAPL/0007855/2022 | JAMBESWAR SAHOO VS STATE OF ODISHA | RANJAN KUMAR PRADHAN VS | BRAHMAGIRI /142 /2022 () // |
| 359 | ABLAPL/0007856/2022 | SK. WASIM @ WASIM KHAN VS STATE OF ODISHA | ARIJEET MISHRA VS | KEONJHAR TOWN /222 /2022 () // |
| 360 | ABLAPL/0007857/2022 | PADU @ AJAY SAMAL @ AJAY KUMAR SAMAL VS STATE OF ODISHA | ADITI HOTA VS | TALCHER TOWN /458 /2022 () // |
| 361 | ABLAPL/0007858/2022 | SURYAKANTA LENKA VS STATE OF ODISHA | ADITI HOTA VS | COLLIERY /304 /2022 () // |
| 362 | ABLAPL/0007859/2022 | ANANDA KUMAR SAHOO VS STATE OF ODISHA | BISWA KUMAR MISHRA VS | SUKINDA /112 /2022 () // |
| 363 | ABLAPL/0007860/2022 | CHANDRA KHEMUNDU | SEVATI SOREN | NANDAPUR /40 /2022 |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|---------------------|--|-----------------------------|----------------------------------|
| | | VS | VS | () |
| 364 | ABLAPL/0007861/2022 | STATE OF ODISHA CHANDRA KHEMUNDU | SEVATI SOREN | // NANDAPUR /40 /2022 |
| | | VS | VS | () |
| 365 | ABLAPL/0007862/2022 | STATE OF ODISHA JAYA MUDULI | SEVATI SOREN | // NANDAPUR /40 /2022 |
| | | VS | VS | () |
| 366 | ABLAPL/0007863/2022 | STATE OF ODISHA TILAK GUNJIA | SEVATI SOREN | // NANDAPUR /40 /2022 |
| | | VS | VS | () |
| 367 | ABLAPL/0007864/2022 | STATE OF ODISHA CHARANA PRADHAN @ RANA | MANOJ KUMAR MOHANTY | // HARABHANGA /142 /2020 |
| | | VS | VS | () |
| 368 | ABLAPL/0007865/2022 | STATE OF ODISHA RAMAKANTA NAIK @ NAYAK | DURLLABHA RANJAN MISHRA | // HIRAKUD /41 /2021 |
| | | VS | VS | () |
| 369 | ABLAPL/0007866/2022 | STATE OF ODISHA BIBHU PRASAD SAHOO | ANUGRAHA NARAYAN SAMANTARAY | // INDUASTRIAL,NISA /64 /2022 |
| | | VS | VS | () |
| 370 | ABLAPL/0007867/2022 | STATE OF ODISHA UDAYA KUMAR PRADHAN | PRATAP CHANDRA MISHRA | // KALIAPANI /63 /2022 |
| | | VS | VS | () |
| 371 | ABLAPL/0007868/2022 | STATE OF ODISHA RAM BAHADUR PASWAN | PARTHA SARATHI NAYAK | // JHARSUGUDA /208 /2022 |
| | | VS | VS | () |
| 372 | ABLAPL/0007869/2022 | STATE OF ODISHA JAYARAM BEHERA @ JAYADEB BEHERA | MAHARSHI MOHAPATRA | // BANSADA /219 /2022 |
| | | VS | VS | () |
| 373 | ABLAPL/0007870/2022 | STATE OF ODISHA BIKRAM BISWAL | ANUGRAHA NARAYAN SAMANTARAY | // PARADEEP /198 /2022 |
| | | VS | VS | () |
| 374 | ABLAPL/0007871/2022 | STATE OF ODISHA ADIKANDA ROUT | PRAMODA KUMAR MISHRA | // PATTAMUNDAI /273 /2022 |
| | | VS | VS | () |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|---------------------|---|------------------------------|---|
| 375 | ABLAPL/0007872/2022 | STATE OF ODISHA BAL SHREE K. KUMAR ABHIJIT VS | GAGAN BIHARI SINGH VS | // / /0 () |
| 376 | ABLAPL/0007873/2022 | STATE OF ODISHA A. RAMAMURTY ACHARY VS | HEMANTA KUMAR TRIPATHY VS | // KHUNTUNI /76 /2021 () |
| 377 | ABLAPL/0007874/2022 | STATE OF ODISHA NILABATI DAS @ SANTOSHI MAHARANA VS | K.K.BHUYAN VS | // LALBAG /166 /2020 () |
| 378 | ABLAPL/0007875/2022 | STATE OF ODISHA RANJIT SAMAL VS | MANOJ KUMAR MALLICK VS | // CUTTACK SADAR /275 /2022 () |
| 379 | ABLAPL/0007876/2022 | STATE OF ODISHA ACHYUTA @ LINGU RAO VS | ABINASH NAYAK VS | // SEA BEACH /102 /2022 () |
| 380 | ABLAPL/0007877/2022 | STATE OF ODISHA SURESH KUMAR JENA VS | RAJENDRA NARAYAN ROUT VS | // SORO /164 /2012 () |
| 381 | ABLAPL/0007878/2022 | STATE OF ODISHA SANU SWAIN VS | BIKRAM KESHARI RAJ VS | // MARINE PENTHAKATA /52 /2022 () |
| 382 | ABLAPL/0007879/2022 | STATE OF ODISHA RAMESH KUMAR SINGH VS | SURESH KUMAR PANDA VS | // CUTTACK SADAR /260 /2022 () |
| 383 | ABLAPL/0007880/2022 | STATE OF ODISHA ASUTOSH @ DEVIPRASAD ROUT VS | PRAMODA KUMAR MISHRA VS | // PATTAMUNDAI /273 /2022 () |
| 384 | ABLAPL/0007881/2022 | STATE OF ODISHA BABU @ SRABAN KUMAR NAIK VS | PRIYA RANJAN SINGH VS | // DHENKANAL TOWN /344 /2022 () |
| 385 | ABLAPL/0007882/2022 | STATE OF ODISHA HARIHAR SAHU VS | AMIT KUMAR NATH VS | // BANTALA /231 /2022 () |
| | | STATE OF ODISHA | | // |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|---------------------|--|---------------------------------|---------------------------------------|
| 386 | ABLAPL/0007883/2022 | RAJESHRAJ SWAIN VS STATE OF ODISHA | ABHISEK MOHANTY VS | ABHAYACHANDPUR /11 /2022 () // |
| 387 | ABLAPL/0007884/2022 | BIJAY SIL @ BIJAY SHIL VS STATE OF ODISHA | SNEHASIS RAY VS | KALIMELA /147 /2022 () // |
| 388 | ABLAPL/0007885/2022 | BIJU NAIK VS STATE OF ODISHA | DIGAMBAR SETHI VS | PATNA /46 /2022 () // |
| 389 | ABLAPL/0007886/2022 | SUSANTA KUMAR SAHU VS STATE OF ODISHA | SARADA PRASAD DASH VS | KHAIRA /164 /2009 () // |
| 390 | ABLAPL/0007887/2022 | MAGUNI MANDAL VS STATE OF ODISHA | BHARAT BHUSAN ROUSTRAY VS | KISSANNAGAR PS /95 /2022 () // |
| 391 | ABLAPL/0007888/2022 | LIAKAT KHAN VS STATE OF ODISHA | AMLAN SHAKTI PAUL VS | JANKIA P.S. /236 /2022 () // |
| 392 | ABLAPL/0007889/2022 | JAHUR ALI KHAN VS STATE OF ODISHA | PURNA CHANDRA BEHERA VS | JAJPUR ROAD /14 /2022 () // |
| 393 | ABLAPL/0007890/2022 | BIJAY BEHERA @ HAPPY BEHERA VS STATE OF ODISHA | UMARANI PANDA VS | JAGATPUR /246 /2022 () // |
| 394 | ABLAPL/0007891/2022 | PHULANI JENA VS STATE OF ODISHA | KARUNAKAR RATH VS | KRUSHNA PRASAD /87 /2022 () // |
| 395 | ABLAPL/0007892/2022 | BADSHA @ SK. BASA VS STATE OF ODISHA | MD. GOLAM MADANI VS | BINJHARPUR /351 /2022 () // |
| 396 | ABLAPL/0007893/2022 | MINAKETAN BHOI VS STATE OF ODISHA | JYOTIRMAY GUPTA VS | HARICHANDANPUR /199 /2021 () // |
| 397 | ABLAPL/0007894/2022 | MAMI KISAN | JYOTIRMAY GUPTA | HARICHANDANPUR /199 /2021 |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|---------------------|--|--------------------------|----------------------------------|
| | | VS | VS | () |
| 398 | ABLAPL/0007895/2022 | STATE OF ODISHA BAMADEB BEHERA | BIPIN KUMAR NAYAK | // NIMAPADA /210 /2022 |
| | | VS | VS | () |
| 399 | ABLAPL/0007896/2022 | STATE OF ODISHA RANJIT KUMAR SWAIN | M.M.SWAIN | // GANGAPUR (ASKA) /101 /2022 |
| | | VS | VS | () |
| 400 | ABLAPL/0007897/2022 | STATE OF ODISHA PRATAP BARDHAN | UMRSH CHANDRA BEURA | // CHANDAKA P.S. /144 /2022 |
| | | VS | VS | () |
| 401 | ABLAPL/0007898/2022 | STATE OF ODISHA BALARAM MALIK | SAMARENDRA BAHADUR | // RAJKANIKA /154 /2022 |
| | | VS | VS | () |
| 402 | ABLAPL/0007899/2022 | STATE OF ODISHA DILLIP KUMAR SINGH SAMANTARAY | SEKH ZAKIR HUSSAIN | // / /0 |
| | | VS | VS | () |
| 403 | ABLAPL/0007900/2022 | STATE OF ODISHA MANAS KUMAR NATH | BIDYALOK MOHAPATRA | // MANGALA BAG /143 /2022 |
| | | VS | VS | () |
| 404 | ABLAPL/0007901/2022 | STATE OF ODISHA SANKAR PRADHAN | SURYAKANTA DASH | // SATYABADI /55 /2021 |
| | | VS | VS | () |
| 405 | ABLAPL/0007902/2022 | STATE OF ODISHA DHANAPATI BAGH | ASIT KUMAR JENA | // ANDIRAKANCHA /35 /2022 |
| | | VS | VS | () |
| 406 | ABLAPL/0007903/2022 | STATE OF ODISHA RAJKISHORE PRADHAN | HRUDANANDA MOHAPATRA | // KUMBHARAPARA /159 /2022 |
| | | VS | VS | () |
| 407 | ABLAPL/0007904/2022 | STATE OF ODISHA RANJIT CHHINCHANI | SOUBHAGYA KUMAR DASH | // GARABANDHA /52 /2022 |
| | | VS | VS | () |
| 408 | ABLAPL/0007905/2022 | STATE OF ODISHA SAHAB @ SURYA NARAYAN MOHANTY | BIPIN KUMAR NAYAK | // NIMAPADA /210 /2022 |
| | | VS | VS | () |

ORISSA HIGH COURT

FILING REPORT AS ON :29/06/2022

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|---------------------|--|-----------------------------|---|
| 409 | ABLAPL/0007906/2022 | STATE OF ODISHA KISHORE CHANDRA JENA VS | SATYA RANJAN MULIA VS | // CHAULIAGANJA /202 /2021 () |
| 410 | ABLAPL/0007907/2022 | STATE OF ODISHA MANOJ KUMAR PRADHAN VS | SOUMYA RANJAN DAS VS | // RAIRAKHOL /171 /2021 () |
| 411 | ABLAPL/0007908/2022 | STATE OF ODISHA PRASANNA KUMAR BEHERA @ MANGARAJ BEHERA @ ADBEA BEHERA VS | PRASANNA KUMAR BEHERA VS | // NAYAGARH SADAR /82 /2022 () |
| 412 | ABLAPL/0007909/2022 | STATE OF ODISHA TAPAN KUMAR PRADHAN VS | PRASANNA KUMAR PANDA VS | // DEOGARH /503 /2022 () |
| 413 | ABLAPL/0007910/2022 | STATE OF ODISHA LAXMIDHAR @ LACHHU KHILLO VS | DIPTI RANJAN BHOKTA VS | // BOIPARIGUDA /43 /2007 () |
| 414 | ABLAPL/0007911/2022 | STATE OF ODISHA BALARAM KHUNTIA @ BALIA @ PARIA VS | SURENDRA KUMAR BISWAL VS | // JAJPUR SADAR /141 /2021 () |
| 415 | ABLAPL/0007912/2022 | STATE OF ODISHA GANESH ROUT VS | JYOTIRMAYA SAHOO VS | // KODALA /325 /2021 () |
| 416 | ABLAPL/0007913/2022 | STATE OF ODISHA AMIT @ ATHANI NAIK VS | PRIYA RANJAN SINGH VS | // DHENKANAL TOWN /354 /2022 () |
| 417 | ABLAPL/0007914/2022 | STATE OF ODISHA MAHARGA BEHERA VS | SALAUDDIN KHAN VS | // COLLIERY /201 /2022 () |
| 418 | ABLAPL/0007915/2022 | STATE OF ODISHA JHULAN KUMAR SAHU VS | CHIRANJIB ROUT VS | // COLLIERY /271 /2004 () |
| 419 | ABLAPL/0007916/2022 | STATE OF ODISHA GOLU @ GAURAV JAIN VS STATE OF ODISHA | AKASH BHUYAN VS | // CYBER CRIME AND ECONOMIC OFFENCES /29 /2022 () // |

ORISSA HIGH COURT

FILING REPORT AS ON :29/06/2022

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|---------------------|--|------------------------------|-------------------------------------|
| 420 | ABLAPL/0007917/2022 | GURMEET SINGH @ GURMEET SINGH ARORA VS STATE OF ODISHA | SUCHIT KUMAR NAYAK VS | KOTPAD /22 /2022 () // |
| 421 | ABLAPL/0007918/2022 | TAPAS DAS VS STATE OF ODISHA | CHIRANJIB ROUT VS | KANIHA /165 /2022 () // |
| 422 | ABLAPL/0007919/2022 | HIMANSU DAS @ BUNA VS STATE OF ODISHA | CHIRANJIB ROUT VS | COLLIERY /219 /2022 () // |
| 423 | ABLAPL/0007920/2022 | PRAKASH CHANDRA SAHOO VS STATE OF ODISHA | CHIRANJIB ROUT VS | TALCHER TOWN /220 /2022 () // |
| 424 | ABLAPL/0007921/2022 | RANJAN JENA VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | KODALA /325 /2021 () // |
| 425 | ABLAPL/0007922/2022 | MANOJ PARIDA VS STATE OF ODISHA | CHIRANJIB ROUT VS | SAMAL /158 /2022 () // |
| 426 | ABLAPL/0007923/2022 | JYOTSNARANI ROURTRAY VS STATE OF ODISHA | AMLAN SHAKTI PAUL VS | JANKIA P.S. /221 /2022 () // |
| 427 | ABLAPL/0007924/2022 | AJAYA KUMAR NAYAK VS STATE OF ODISHA | SATYA NARAYAN MISHRA 4 VS | BASUDEVPUR /245 /2022 () // |
| 428 | ABLAPL/0007925/2022 | GOLAP DAS VS STATE OF ODISHA | RAVI SHANKAR SAMAL VS | KUJANGA /249 /2022 () // |
| 429 | ABLAPL/0007926/2022 | NIRMAL KUMAR MOHAPATRA VS STATE OF ODISHA | RAMACHANDRA PANIGRAHY VS | JAGATPUR /127 /2022 () // |
| 430 | ABLAPL/0007927/2022 | SATISH KUMAR BHANDARI VS STATE OF ODISHA | RAMACHANDRA PANIGRAHY VS | JAGATPUR /127 /2022 () // |
| 431 | ABLAPL/0007928/2022 | BISWO BIHARI NAYAK | RAMACHANDRA PANIGRAHY | JAGATPUR /127 /2022 |

ORISSA HIGH COURT

FILING REPORT AS ON :29/06/2022

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|---------------------|-----------------------------|---------------------------------|---------------------------------|
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 432 | ABLAPL/0007929/2022 | CHARANJEET KUMAR YADAV | RAMACHANDRA PANIGRAHY | JAGATPUR /127 /2022 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 433 | ABLAPL/0007930/2022 | B. NARESH KUMAR REDDY | RAMACHANDRA PANIGRAHY | JAGATPUR /127 /2022 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 434 | ABLAPL/0007931/2022 | MITU ROUT | JYOTIRMAYA SAHOO | KODALA /325 /2021 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |

ORISSA HIGH COURT

MISC CASES FILED on :29/06/2022

| SL. NO. | IA NO MAIN CASE NO | NAME OF PETNR./APPEL NAME OF O.P./APPEL | COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL |
|---------|-----------------------------|--|---|
| 1 | 19/2022 WPCRL/46/2022 | SUKANTA KUMAR BISOYI-MP | MR. GAUTAM MISRA (SR. ADV.), DINESH KU. PATRA |
| 2 | 20/2022 CRLLP/25/2022 | STATE OF ODISHA-MP | DILIP KUMAR MISHRA, AGA |
| 3 | 28/2022 RFA/200/2003 | ORISSA STATE CO.OPE.-MP | M/S. P.K.PADHI, M.PATTANAYAK |
| 4 | 28/2022 RFA/200/2003 | ORISSA STATE CO.OPE.-MP | M/S. P.K.PADHI, M.PATTANAYAK |
| 5 | 47/2022 TRPCRL/44/2022 | DIPTI RANJAN DASH-MP | DILIP KUMAR SAHU |
| 6 | 59/2022 JCRLA/12/2012 | SUBHADRA DAS-MP | MRS. MANDAKINI PANDA |
| 7 | 127/2022 CMAPL/113/2022 | ALEKHA CHANDRA SWAIN-MP | SANDHYA RANI DASH |
| 8 | 142/2022 MATA/132/2022 | ALOK PARIDA-MP | SUSANTA SEKHAR MOHAPATRA |
| 9 | 157/2022 CONTC/1868/2022 | NARAYAN MAHALI-MP | M/S BHAKTA RANJAN BARIK, S.K. PARIDA, S.P. PATRA |
| 10 | 158/2022 CONTC/260/2022 | BHAGIRATHI BAG-MP | |
| 11 | 187/2022 RPFAM/63/2018 | LAXMIDHAR NATH-MP | |
| 12 | 188/2022 RPFAM/135/2022 | SARAT CHANDRA BIBHAR-MP | SIDDHARTH PRASAD MISHRA |
| 13 | 204/2022 CRLMP/1259/2022 | CHITRASEN PARIDA-MP | BISWAMBAR MOHANTY |
| 14 | 205/2022 CRLMP/1271/2022 | SRI JAMBESWAR MAHADEV BIJE-MP | KISHORE KUMAR JENA |
| 15 | 206/2022 CRLMP/1272/2022 | RAMA KRUSHNA BEHERA-MP | SUDARSAN BEHERA |
| 16 | 255/2022 TRP(C)/232/2022 | JULI JENA @ KANAK-MP | ASHOK KU BEHERA |
| 17 | 256/2022 TRP(C)/233/2022 | USHARANI SAHOO-MP | SURYA NARAYAN BISWAL |
| 18 | 257/2022 TRP(C)/235/2022 | SONALIJA JENA-MP | BISWAJIT PARIDA |
| 19 | 353/2022 FAO/200/2022 | DIVISIONAL MANAGER M/S. NEW INDIA ASSURANCE CO | SONAMPH ROY |
| 20 | 354/2022 FAO/200/2022 | DIVISIONAL MANAGER M/S. NEW INDIA ASSURANCE CO | SONAMPH ROY |
| 21 | 355/2022 FAO/163/2022 | DIVISIONAL MANAGER, THE NEW INDIA ASSURANCE CO | MAHENDRA KUMAR SAHOO |
| 22 | 356/2022 FAO/237/2022 | M.C. OF BHISMAGIRI GIRLS HIGH SCHOOL-MP | MAHENDRA KUMAR SAHOO |
| 23 | 381/2022 CRLREV/178/2022 | HAREKRUSHNA PADHI-MP | BISWA PRAKASH DHAL |
| 24 | 382/2022 CRLREV/284/2022 | PRASANNA KUMAR DASH-MP | RABI NARAYAN BEHERA |
| 25 | 383/2022 CRLREV/284/2022 | PRASANNA KUMAR DASH-MP | RABI NARAYAN BEHERA |
| 26 | 384/2022 | PRASANNA KUMAR DASH-MP | RABI NARAYAN BEHERA |

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| 27 | CRLREV/284/2022 385/2022 | JITENDRA SAHU-MP | PARTHA SARATHI NAYAK |
| 28 | CRLREV/285/2022 386/2022 | ALOK SAMANTARAY-MP | SOURA CHANDRA MOHAPATRA |
| 29 | CRLREV/278/2022 618/2022 | PRASANNA KUMAR PANDA-MP | ABHIRAM SWAIN |
| 30 | WPC(OAC)/2858/2015 619/2022 | PRASANNA KUMAR PANDA-MP | ABHIRAM SWAIN |
| 31 | WPC(OAC)/2858/2015 620/2022 | BIJAYANANDA PATI-MP | M/S SUSHANTA KUMAR MISHRA |
| 32 | WPC(OAC)/2752/2015 621/2022 | BIJAYANANDA PATI-MP | |
| 33 | WPC(OAC)/2752/2015 658/2022 | NATIONAL INSURANCE CO.LTD.-MP | |
| 34 | MACA/1301/2017 659/2022 | DIVL. MANAGER, UNITED INSURANCE CO. LTD.-MP | SUBRAT SATPATHY |
| 35 | MACA/323/2022 660/2022 | ANIRUDHA BEHERA-MP | TAPOBANTA BARIK |
| 36 | CMP/589/2022 661/2022 | HARI SAHOO-MP | YEESHAN MOHANTY |
| 37 | CMP/200/2020 679/2022 | CHAMPA BEHERA-MP | M/S.AJODHYA RANJAN DASH |
| 38 | RSA/440/2018 680/2022 | MANAGING DIRECTOR,L.I.C. OF INDIA-MP | MR.SUBRAT KU.MOHANTY |
| 39 | RSA/25/2017 756/2022 | PRABAT @ PRABODHA RANJAN PARIDA-MP | |
| 40 | ABLAPL/5466/2022 757/2022 | SUSANTA KUMAR SAHOO @ SUSANTA SAHOO @ LITU-MP | |
| 41 | ABLAPL/5014/2022 758/2022 | KRUSHNA CHANDRA MUDULI-MP | GAGAN BIHARI SINGH |
| 42 | ABLAPL/8980/2019 759/2022 | SK. RAJA-MP | |
| 43 | ABLAPL/4221/2022 760/2022 | DINESH PRASAD PATTANAYAK-MP | |
| 44 | ABLAPL/3727/2020 761/2022 | TRILOCHAN MALLICK-MP | |
| 45 | ABLAPL/13424/2020 762/2022 | PRATAP KUMAR SWAIN-MP | |
| 46 | ABLAPL/2816/2022 763/2022 | DHARANI DHAR DASH-MP | |
| 47 | ABLAPL/12546/2019 764/2022 | MAUSUMI SAHU-MP | |
| 48 | ABLAPL/6083/2022 765/2022 | ANIL KUMAR BARAL-MP | |
| 49 | ABLAPL/3795/2022 766/2022 | CHANDAN PARIDA-MP | |
| 50 | ABLAPL/13676/2020 767/2022 | SUSMITA BEHERA-MP | |
| 51 | ABLAPL/4343/2022 768/2022 | DAYA @ DAYANIDHI DAS-MP | |
| 52 | ABLAPL/6259/2020 976/2022 | SAHADEB BAIRAGI-MP | SURESH KU. JENA |
| 53 | CRLA/558/2021 977/2022 | PURNA CHANDRA KANHAR-MP | M/S.BHARAT CHANDRA PATRA M/S.MANOJ KUMAR |
| 54 | CRLA/559/2017 978/2022 | PINKU NAIK-MP | SUSANTA KUMAR ROUT |
| 55 | CRLA/514/2022 979/2022 | GAGAN BEHERA-MP | M/S.LALITENDU MISHRA |
| 56 | CRLA/319/2015 980/2022 | PINKU NAIK-MP | SUSANTA KUMAR ROUT |
| 57 | CRLA/514/2022 981/2022 | PINKU NAIK-MP | SUSANTA KUMAR ROUT |
| | CRLA/514/2022 | | |

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| 58 | 982/2022 CRLA/516/2022 | SIDHANTA MAJHI-MP | H.N.MOHAPATRA |
| 59 | 983/2022 CRLA/517/2022 | JAGA @ ISWAR BEHERA-MP | PRASANTA KUMAR SATAPATHY |
| 60 | 984/2022 CRLA/517/2022 | JAGA @ ISWAR BEHERA-MP | PRASANTA KUMAR SATAPATHY |
| 61 | 985/2022 CRLA/370/2021 | SURAJ PRASAD-MP | PANCHANAN PANIGRAHI |
| 62 | 1118/2022 BLAPL/5801/2022 | SURESH @ SURESH KUMAR SWAIN-MP | SK. KALIM UDDIN |
| 63 | 1119/2022 BLAPL/6102/2022 | RANA PRATAP CHOUDHURY @ TUNA-MP | S.S.RAY (2) |
| 64 | 1120/2022 BLAPL/3959/2021 | DIPAK SUAR @ RUGUDA-MP | |
| 65 | 1121/2022 BLAPL/1447/2022 | BAGALA @ JANARDAN NAIK-MP | LAMBODOR ACHARI |
| 66 | 1122/2022 BLAPL/9332/2020 | DEBA SODI-MP | |
| 67 | 1123/2022 BLAPL/2272/2022 | KEPAS SABAR-MP | DUSHMANTA SAHOO |
| 68 | 1124/2022 BLAPL/4058/2022 | RENUBALA NAIK-MP | |
| 69 | 1125/2022 BLAPL/6978/2020 | S.K.RIYAZUDDIN @ BITU-MP | |
| 70 | 1126/2022 BLAPL/4907/2022 | RAKESH RAJU BARPETI-MP | |
| 71 | 1127/2022 BLAPL/7391/2021 | PRABINA MAJHI-MP | |
| 72 | 1128/2022 BLAPL/5919/2022 | SK. RIYAZUDDIN @ BITU-MP | AMULYA RATNA PANDA |
| 73 | 1129/2022 BLAPL/11780/2013 | DURGA CHARAN PANDA-MP | |
| 74 | 1401/2022 CRLMC/1730/2022 | M/S. NANDI COTTON GINNING MILL PRIVATE LIMITED-MH | MHNESH KUMAR MOHANTY |
| 75 | 1402/2022 CRLMC/1731/2022 | M/S. NANDI COTTON GINNING MILL PRIVATE LIMITED-MH | MHNESH KUMAR MOHANTY |
| 76 | 1403/2022 CRLMC/2805/2021 | UMESH CHANDRA KANHAR@UMESH CHANDRA KANHAR-MP | |
| 77 | 1404/2022 CRLMC/1774/2022 | SURESH KUMAR SAHOO-MP | ASISH MISHRA |
| 78 | 1405/2022 CRLMC/1775/2022 | FIRU BARAIK-MP | BIJAYA KUMAR RAGADA |
| 79 | 1406/2022 CRLMC/172/2022 | GANESWAR MUNDA-MP | |
| 80 | 1407/2022 CRLMC/1776/2022 | HARAPRIYA@HARIPRIYA GIRI-MP | PRAVASH CHANDRA JENA |
| 81 | 1408/2022 CRLMC/1779/2022 | BANSHIDHAR MOHAPATRA-MP | RANJAN KUMAR NAYAK |
| 82 | 1409/2022 CRLMC/988/2022 | DEEPA KALABABU@SREEJI-MP | |
| 83 | 1410/2022 CRLMC/1781/2022 | BABULI@SRIPUNJA ROUT-MP | PITAMBAR JENA |
| 84 | 1411/2022 CRLMC/1782/2022 | NAZIM SAHA@NAZIM SHAH-MP | SOURA CHANDRA MOHAPATRA |
| 85 | 1412/2022 CRLMC/1783/2022 | GOURANGA MUNI-MP | AKSHAYA KUMAR SAHOO |
| 86 | 1413/2022 CRLMC/1784/2022 | PRAVAT MATHA@PRAVAT KUMAR MARTHA-MP | AMITAV TRIPATHY |
| 87 | 1414/2022 CRLMC/1785/2022 | SUNAKAR SWAIN-MP | TAPOBANTA BARIK |
| 88 | 2158/2022 WA/861/2022 | STATE OF ODISHA-MP | PRAVAKAR BEHERA,S.C.(TRANSPORT) |
| 89 | 2159/2022 | STATE OF ODISHA-MP | PRAVAKAR BEHERA,S.C.(TRANSPORT) |

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| 90 | WA/861/2022 2160/2022 | STATE OF ODISHA-MP | PRAVAKAR BEHERA,S.C.(TRANSPORT) |
| 91 | WA/861/2022 2161/2022 | STATE OF ODISHA-MP | SANDEEP PARIDA, SR.S.C.(S. AND M.E.) |
| 92 | WA/862/2022 2162/2022 | STATE OF ODISHA-MP | SANDEEP PARIDA, SR.S.C.(S. AND M.E.) |
| 93 | WA/862/2022 2163/2022 | STATE OF ODISHA-MP | TARUN PATNAIK, ASC |
| 94 | WA/863/2022 2164/2022 | STATE OF ODISHA-MP | TARUN PATNAIK, ASC |
| 95 | WA/863/2022 2165/2022 | STATE OF ODISHA-MP | LALATENDU SAMANTARAY |
| 96 | WA/919/2021 2166/2022 | ARUN KU.SWAIN-MP | M/S.BHAKTAHARI MOHANTY |
| 97 | WA/161/2017 2167/2022 | STATE OF ODISHA-MP | DHANANJAYA MUND, AGA |
| 98 | WA/864/2022 2168/2022 | STATE OF ODISHA-MP | DHANANJAYA MUND, AGA |
| 99 | WA/864/2022 2169/2022 | STATE OF ODISHA-MP | DHANANJAYA MUND, AGA |
| 100 | WA/865/2022 2170/2022 | STATE OF ODISHA-MP | DHANANJAYA MUND, AGA |
| 101 | WA/865/2022 2171/2022 | STATE OF ODISHA-MP | DHANANJAYA MUND, AGA |
| 102 | WA/866/2022 2172/2022 | STATE OF ODISHA-MP | DHANANJAYA MUND, AGA |
| 103 | WA/866/2022 2173/2022 | STATE OF ODISHA-MP | DHANANJAYA MUND, AGA |
| 104 | WA/867/2022 2174/2022 | STATE OF ODISHA-MP | DHANANJAYA MUND, AGA |
| 105 | WA/867/2022 2175/2022 | STATE OF ODISHA-MP | DHANANJAYA MUND, AGA |
| 106 | WA/868/2022 2176/2022 | STATE OF ODISHA-MP | DHANANJAYA MUND, AGA |
| 107 | WA/868/2022 2177/2022 | STATE OF ODISHA-MP | DHANANJAYA MUND, AGA |
| 108 | WA/869/2022 2178/2022 | STATE OF ODISHA-MP | DHANANJAYA MUND, AGA |
| 109 | WA/869/2022 2179/2022 | STATE OF ODISHA-MP | TARUN PATNAIK, ASC |
| 110 | WA/870/2022 2180/2022 | STATE OF ODISHA-MP | TARUN PATNAIK, ASC |
| 111 | WA/870/2022 2181/2022 | STATE OF ODISHA-MP | TARUN PATNAIK, ASC |
| 112 | WA/871/2022 2182/2022 | STATE OF ODISHA-MP | TARUN PATNAIK, ASC |
| 113 | WA/871/2022 8690/2022 | MEENA THAKUR-MP | ABINASH ROUSTRAY |
| 114 | WP(C)/3050/2022 8691/2022 | BANAMALI MAJHI-MP | SRIJAYAKRISHNA MOHAPATRA |
| 115 | WP(C)/12998/2022 8692/2022 | ASEEM KUMAR MOHANTY-MP | KAMAL BEHARI PANDA |
| 116 | WP(C)/16142/2022 8693/2022 | PRADYUSH SAHU-MP | RAGHUNATH DAS MOHAPATRA |
| 117 | WP(C)/16143/2022 8694/2022 | M/S.JAI BHARAT MEDICALS-MP | M/S.AJIT KU.CHOUDHURY |
| 118 | WP(C)/7846/2017 8695/2022 | PRAKASH KUMAR MALLICK-MP | SAMEER KUMAR DAS |
| 119 | WP(C)/16150/2022 8696/2022 | JHULA DAS @ DEI-MP | GOUTAM CHARAN ROUT |
| 120 | WP(C)/16151/2022 8697/2022 | SAMAR BALLAVA MOHANTY-MP | BIJAYA KUMAR BEHERA |
| | WP(C)/41852/2021 | | |

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| 121 | 8698/2022 WP(C)/41919/2021 | SUBHRANSU MALLIK-MP | BIJAYA KUMAR BEHERA |
| 122 | 8699/2022 WP(C)/16152/2022 | MARKANDA PRASAD NAYAK-MP | A.B.PARIDA |
| 123 | 8700/2022 WP(C)/16153/2022 | SK. JAKIR HOSEN-MP | BIJAYA KUMAR BEHERA 1 |
| 124 | 8701/2022 WP(C)/16157/2022 | MINATI NAYAK-MP | S.RATH |
| 125 | 8702/2022 WP(C)/16158/2022 | SUBRAT KUMAR MALLICK-MP | SUBHASREE MOHANTY |
| 126 | 8703/2022 WP(C)/16159/2022 | M/S BHAMBRA SERVICE CENTRE, NAYAPALLI-MP | SK. ZAFARULLA |
| 127 | 8704/2022 WP(C)/16164/2022 | SUDHANSU KUMAR SWAIN-MP | GYANA RANJAN SETHI |
| 128 | 8705/2022 WP(C)/16170/2022 | SABITA BEHERA @ CHHABI DALAI-MP | RAKESH SHARMA |
| 129 | 8706/2022 WP(C)/34550/2021 | M/S. RASHMI METALICKS LTD.-MP | DURGA PRASAD NANDA |
| 130 | 8707/2022 WP(C)/16173/2022 | SHYAM SUNDAR NAYAK-MP | TRILOCHAN PANIGRAHI |
| 131 | 8708/2022 WP(C)/16179/2022 | GOUTAM ADHA-MP | RABINDRA NATH PRUSTY |
| 132 | 8709/2022 WP(C)/31338/2020 | SUSANTA KUMAR BARIK-MP | SANJIB MOHANTY |
| 133 | 8710/2022 WP(C)/16180/2022 | JYOTI PRAKASH SWAIN-MP | RABINDRA NATH PRUSTY |
| 134 | 8711/2022 WP(C)/16182/2022 | SURESH CHANDRA PANIGRAHI-MP | SIDHARTHA DAS |
| 135 | 8712/2022 WP(C)/1811/2021 | JASMINA PRUSTY-MP | AJAYA KUMAR MOHARANA |
| 136 | 8713/2022 WP(C)/7021/2021 | DASARATHI PRAHARAJ-MP | AJAYA KUMAR MOHARANA |
| 137 | 8714/2022 WP(C)/16200/2022 | ELA BEHERA-MP | SATYABRATA SENAPATI |
| 138 | 8715/2022 WP(C)/39227/2021 | DILLIP KUMAR SAHOO-MP | SURESH CHANDRA DASH |
| 139 | 8716/2022 WP(C)/10979/2022 | ANIRUDHA SAHU-MP | PARTHA SARATHI DAS |
| 140 | 8717/2022 WP(C)/16212/2022 | SUDIP KUMAR KAR-MP | BIBHUTI BHUSAN MISHRA |
| 141 | 8718/2022 WP(C)/10852/2017 | SURYA PRAVA-MP | M/S.V.NARASINGH |
| 142 | 8719/2022 WP(C)/16215/2022 | DR. SWARAJ SAMBIT SAMAL-MP | DEBA RANJAN MOHAPATRA |
| 143 | 8720/2022 WP(C)/12976/2018 | SENIOR DIVISIONAL MANAGER,L.I.C.OF INDIA-MP | M/S.PRAKASH RANJAN BARIK |
| 144 | 8721/2022 WP(C)/36425/2020 | MANMOHAN SRIMALI-MP | M/S VIVASWATA MOHAPATRA,MANOJ VERMA |
| 145 | 8722/2022 WP(C)/16221/2022 | SANTOSH KUMAR KAR-MP | BISWABIHARI MOHANTY |
| 146 | 8723/2022 WP(C)/16224/2022 | HOUSING BOARD RESIDENTIAL DEVELOPMENT ASSOCIATION-MP | ISANOR KUMAR MISHRA |
| 147 | 8724/2022 WP(C)/16226/2022 | DURYODHAN BAGARTI-MP | BISWABIHARI MOHANTY |
| 148 | 8725/2022 WP(C)/11909/2009 | PURNA CH.MALLIK-MP | |
| 149 | 8726/2022 WP(C)/16227/2022 | M/S KRUSHNA CHANDRA SETHI-MP | KANANBALA ROY CHOUDHURY |
| 150 | 8727/2022 WP(C)/16229/2022 | DAMBARUDHAR MAHANTA-MP | BISWABIHARI MOHANTY |
| 151 | 8728/2022 WP(C)/16233/2022 | NETRAMOHAN MAHANTA-MP | BISWABIHARI MOHANTY |
| 152 | 8729/2022 | ANJANA BADHEI-MP | H.N.MOHAPATRA |

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| 153 | WP(C)/16235/2022 8730/2022 | HARAMOHAN MAHANTA-MP | BISWABIHARI MOHANTY |
| 154 | WP(C)/16238/2022 8731/2022 | SANJAYA KUMAR SAHOO-MP | SIDHARTHA RAY |
| 155 | WP(C)/16216/2022 8732/2022 | PRABODH KUMAR PATTANAYAK-MP | BISWABIHARI MOHANTY |
| 156 | WP(C)/16241/2022 8733/2022 | M/S SHRI KRUPALU STEEL AND CASTING-MP | LALIT KUMAR MAHARANA |
| 157 | WP(C)/16246/2022 8734/2022 | D.G.M. (ELECTRICAL), EHT (O AND M), DIVISION, CHOUDHARI | WANANIRANJAN DHAL |
| 158 | WP(C)/16248/2022 8735/2022 | RANJUBALA SAHU-MP | GOUTAM KUMAR ROUSTRAY |
| 159 | WP(C)/16249/2022 8736/2022 | SAROJINI ROUT-MP | M/S.L.K.MOHANTY |
| 160 | WP(C)/20508/2014 8737/2022 | ACC LTD., MUMBAI-MP | SASWAT KUMAR ACHARYA |
| 161 | WP(C)/16251/2022 8738/2022 | THE REGISTRAR JUDICIAL, ORISSA HIGH COURT-MP | MR. MOHIT AGARWAL AMICUS CURIAE |
| 162 | WP(C)/7469/2017 8739/2022 | SANGRAM KESHARI MOHANTY-MP | BIJAYA KUMAR BEHERA I |
| 163 | WP(C)/41973/2021 8740/2022 | CHITTA RANJAN DAS-MP | PRASHANTA KUMAR NAYAK |
| 164 | WP(C)/16256/2022 8741/2022 | KESHAB CHANDRA SASMAL-MP | M/S.P.K.CHAND |
| 165 | WP(C)/6484/2017 8742/2022 | SANJAY ORAM @ TIRKY-MP | G.S.NAMTOAR |
| 166 | WP(C)/16268/2022 8743/2022 | BINOD KRISHNA MAITY-MP | BRUNDABAN ROUT |
| 167 | WP(C)/16269/2022 8744/2022 | DAYAL OMPRAKASH SAHU-MP | CHITTA RANJAN LENKA |
| 168 | WP(C)/8087/2022 8745/2022 | SALILA KUMAR MOHANTY-MP | LAXMI KANTA MOHANTY |
| 169 | WP(C)/7297/2021 8746/2022 | PREMANANDA BARIK-MP | DR. JITENDRA KUMAR LENKA |
| 170 | WP(C)/16273/2022 8747/2022 | PRAFULLA KHUNTIA-MP | SIDHESWAR MOHANTY |
| 171 | WP(C)/21615/2020 8748/2022 | DEEPAK KUMAR CHOUDHURY-MP | B.S.PANIGRAHI |
| 172 | WP(C)/16276/2022 8749/2022 | SARAT CH.SWAIN-MP | SURYAKANTA DASH |
| 173 | WP(C)/1347/2017 8750/2022 | SANJUKTA DAS-MP | JAJATI KESHARI KHUNTIA |
| 174 | WP(C)/16280/2022 8751/2022 | SARADA PRASHAN RAUTRAY-MP | BYOMAKESH TRIPATHY |
| 175 | WP(C)/16286/2022 8752/2022 | MUKUNDA PRASAD MALLICK-MP | SASWATI MOHAPATRA |
| 176 | WP(C)/16287/2022 8753/2022 | GODABARI PRADHAN-MP | GOPINATH MISHRA |
| 177 | WP(C)/16289/2022 8754/2022 | DR.SATYA NARAYAN BHUJABALA-MP | PAMI RATH |
| | WP(C)/16290/2022 | | |